



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH - I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|--|---|---|
| - FOR ORDERS - | | | | |
| 1 | WA/48/2023 FIXED | KRISHNA DEB. Versus THE STATE OF ASSAM AND 3 ORS. B | MR. P J SAIKIA, SR. ADV MR P DEKA MR. R DE MS M NIROLA | GA, ASSAM MR. A PHUKAN, SC, GAD(r-1 & 2) |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 2 | PIL/17/2021 FIXED | ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS | MR M GOSWAMI MR S BORTHAKUR MS. P BORAH | MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r-11) MR. A CHETRY (R-9,10) MR. M GOSWAMI MR R SINGHA MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10) MR K BISWAKARMA(r-11) MS S PATOWARY MS B DEVI (r-11) |
| HEARING | | | | |
| 3 | Revn.Pet./3/2016 FIXED, WITH LCR | PUTUL GOGOI Versus THE STATE OF ASSAM and 5 ORS, | MR.P J SAIKIA MR.R S MISHRA | SC, FINANCE & TAXATION |
| 4 | WITH Revn.Pet./3/2017 | M/S. RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS. | MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI | MR.B GOGOI(SC, FINANCE & TAXATION.) |
| 5 | WITH Revn.Pet./4/2017 | M/S. RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS. | MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI | SC, FINANCE & TAXATION MR.B GOGOI |
| 6 | WITH Revn.Pet./5/2017 | M/S. RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS. | MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI | SC, FINANCE & TAXATION MR.B GOGOI |

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| 7 | WITH Revn.Pet./6/2017 | M/S. SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS. | MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI | SC, FINANCE & TAXATION MR.B GOGOI |
| 8 | WITH Revn.Pet./7/2017 | M/S SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS | MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI | SC, FINANCE & TAXATION |
| 9 | WITH Revn.Pet./8/2017 | M/S. SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS. | MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI | SC, FINANCE & TAXATION MR.B GOGOI |
| 10 | WITH Revn.Pet./9/2017 | M/S. SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM and 4 ORS. | MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI | SC, FINANCE & TAXATION MR.B GOGOI |
| 11 | WITH Revn.Pet./10/2017 | M/S SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS | MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI | SC, FINANCE & TAXATION |
| 12 | WITH Revn.Pet./11/2017 | M/S SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS | MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI | SC, FINANCE & TAXATION |
| 13 | WITH Revn.Pet./13/2017 | M/S SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS | MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI | SC, FINANCE & TAXATION |
| 14 | WITH Revn.Pet./14/2017 | M/S SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS | MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI | SC, FINANCE and TAXATION |
| 15 | WITH Revn.Pet./15/2017 | M/S SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS | MS.N HAWELIA MS.N GOGOI MR. M L GOPE MS.N BORDOLOI | SC, FINANCE & TAXATION |
| 16 | WITH WP(C)/324/2018 | J.K.TRADING COMPANY PVT. LTD. Versus THE STATE OF ASSAM | DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS | SC, FINANCE AND TAXATION, MR B GOGOI |
| 17 | WITH WP(C)/1115/2018 | M/S. ESSAR OIL LTD. Versus THE STATE OF ASSAM | MS. M L GOPE MS. N HAWELIA MS. N GOGOI N MECH MS. N BORDOLOI | SC, FINANCE AND TAXATION MR B GOGOI |
| 18 | WA/72/2017 FIXED, WITH WA/345/2014 (D/O) | M/S MOUSUMI ENTERPRISE Versus THE FOOD CORPORATION OF INDIA and 4 ORS | MR.H R A CHOUDHURY MR.S K SINHA MR.F U BORBHUIYA | MR.U RAJBANSHI MR.P K ROY SC, TRANSPORT SC, F C I |
| 19 | WITH WA/344/2014 | M/S S.D ENTERPRISE Versus THE UNION OF INDIA and 6 ORS | MR.N DUTTA MRSB BHUYAN MR.A K BHUYAN MR.M DAS MS.P PATHAK | SC, TRANSPORT SC, F C I |

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| 20 | WITH WA/345/2017 | M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA and 6 ORS | MR.S S DEY MR.M DAS | GA, ASSAM SC, F C I ASSTT.S.G.I. |
| 21 | WITH WA/365/2017 | M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS | MR.S S DEY MR.M DAS | MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I |
| 22 | WITH I.A.(Civil)/4345/2017 in WA/365/2017 | M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS | MR.S S DEY MR.M DAS | MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I |
| 22 | WA/236/2018 FIXED | DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS | MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI | MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM |
| | WITH I.A.(Civil)/3004/2018 in WA/236/2018 | DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS | MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI | GA, MIZORAM |
| 23 | WA/197/2020 FIXED | PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS. | MR. N DHAR MS. S DASGUPTA | MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, SEC. EDU. SC, ASSAM UNIVERSITY |
| 24 | WP(C)/3433/2020 | KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. D P CHALIHA MD. I AHMED MS M ROY | GA, ASSAM SC, APSC SC, P H E |
| 25 | WITH WP(C)/3504/2020 | SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. K N CHOUDHURY MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. R M DEKA MR. M P SARMA MR. D J DAS MS N MAHANTA MS SABINA AHMED | SC, APSC SC, IRRIGATION |
| 26 | WITH WP(C)/4656/2021 | UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS | MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA | GA, ASSAM SC, APSC SC, P H E |
| 27 | WP(C)/5522/2020 | PANKAJ MAZUMDAR AND 265 ORS. Versus THE UNION OF INDIA AND 3 ORS. | MS. N SHYAMAL MR. U K NAIR | ASSTT.S.G.I. |
| 28 | C.Ex.App./2/2021 | SRI MAHABIR PRASAD JAIN Versus COMMISSIONER OF CUSTOMS | MS A DAS MS P CHAKRABORTY MS K KHAN | SC, CUSTOMS AND CENTRAL EXCISE |
| 29 | WA/3/2021 | OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS | MR G N SAHEWALLA MR. B K DAS MR H P GUWALA | GA, ASSAM SC, REVENUE |
| 30 | WITH WA/60/2020 | OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS | MR G N SAHEWALLA MR. B K DAS MR H P GUWALA | GA, ASSAM MS. N BORDOLOI SC, REVENUE |

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| 31 | WITH WA/221/2020 | OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS | MR G N SAHEWALLA MR. B K DAS MR H P GUWALA | GA, ASSAM SC, REVENUE |
| 32 | WA/61/2021 FIXED | STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS. | MR S S DEY MR. R B PHOOKAN R SARMAH MR K J HAZARIKA GA, SIKKIM | MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR |
| 33 | WITH I.A.(Civil)/324/2021 in WA/61/2021 | STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS. | GA, SIKKIM | S JOSHI FOR CAVEATOR |
| 34 | WA/85/2021 | STATE OF ASSAM AND 2 ORS Versus M/S EMAMI LIMITED AND 3 ORS | MR A KALITA MR B CHOUDHURY MS K GANGAWAT | DR. A SARAF MR. P DAS MR G DAS MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA ASSTT.S.G.I. |
| 35 | WA/363/2023 | SASWATI DAS Versus THE STATE OF ASSAM AND 8 ORS. | MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS | GA, ASSAM SC, APSC |
| 36 | WITH WA/361/2023 | SHALINI KHAN Versus THE STATE OF ASSAM AND 7 ORS. | MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS | GA, ASSAM SC, APSC |
| 37 | WITH WA/364/2023 | GIRBANI DEKA Versus THE STATE OF ASSAM AND 7 ORS. | MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS | GA, ASSAM SC, APSC |
| 38 | WITH WA/371/2023 | VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS. | G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI | GA, ASSAM SC, APSC |
| | WITH I.A.(Civil)/2943/2023 in WA/371/2023 | VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS. | G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI | GA, ASSAM SC, APSC |
| 38 | WITH WA/373/2023 | MANISH BARUAH Versus THE STATE OF ASSAM AND 8 ORS. | MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED | GA, ASSAM SC, APSC |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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|----|------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 4) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 5) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 6) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |

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| 7) | MR. P SUNDI | 22-05-2024 | To | 06-06-2024 |
| 8) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 9) | MR. A THAKUR | 24-05-2024 | To | 06-06-2024 |
| 10) | MS. B M CHETRI | 28-05-2024 | To | 04-06-2024 |
| 11) | MS. D GHOSH | 28-05-2024 | To | 04-06-2024 |
| 12) | MS. R D MOZUMDAR | 28-05-2024 | To | 31-05-2024 |
| 13) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH - II]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|---|---|--|
| ADMISSION | | | |
| 1 WP(C)/3359/2022 PART-HEARD, FIXED | BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 16 ORS | MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA | MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I. |
| 2 WP(C)/2129/2023 PART-HEARD, FIXED | PANKAJ DIXIT Versus THE UNION OF INDIA AND 3 ORS. | MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR | MR H GUPTA DY.S.G.I. |
| 3 WP(C)/3100/2022 FIXED | ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR. | MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM | SC, ELEM. EDU |
| WITH 4 WP(C)/7365/2023 | MINA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING | SC, ELEM. EDU |
| WITH 5 WP(C)/1996/2024 | MALABIKA BORUAH AND 5 ORS. Versus THE STATE OF ASSAM AND ANR | MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM | SC, ELEM. EDU |
| 6 WP(C)/7030/2022 FIXED | DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS | MR K BHUYAN MR N ISLAM MS. A KALITA | MR. R MAZUMDAR MR H BEZBARUA |

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| 7 | WP(C)/1633/2023 FIXED | BINA DAS Versus THE STATE OF ASSAM AND 5 ORS | MD S HOQUE MR. M DEKA MR. F A FAROOQUE | SC, ELEM. EDU GA, ASSAM |
| 8 | WP(C)/2571/2023 FIXED | BIPRAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS. | MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | SC, ELEM. EDU SC, SCERT, ASSAM MR. M DAS(R-4) MS. P NEOG(R-4) MR. A DAS (R-4) |
| WITH | | | | |
| 9 | WP(C)/3718/2023 | MRIDUPAVAN BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS | MR B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR | SC, ELEM. EDU SC, SCERT, ASSAM SC, APSC MR. M DAS (R-7) MS. P NEOG (R-7) |
| 10 | WP(C)/955/2024 FIXED | TARIQ HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS | MR. S K DAS MR R KARIM MR D BARMAN | SC, SSUHS SC, N M C SC, HEALTH |
| ORDERS | | | | |
| 11 | WP(C)/904/2024 FIXED | RASHIDUL ISLAM MANDAL Versus THE STATE OF ASSAM AND 5 ORS | MR. S K DAS MR R KARIM MR D BARMAN | SC, SSUHS SC, N M C SC, HEALTH |
| HEARING | | | | |
| 12 | WP(C)/4893/2019 PART-HEARD, FIXED | ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS. | MR. P K TIWARI MR. M SARMA MR. A R GOGOI | MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ |
| 13 | WP(C)/6667/2010 FIXED | DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS | MR.B C DAS MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS. I DAS MS.S KARMAKAR MR.D BANIA | SC, EDU |
| 14 | WP(C)/6534/2014 FIXED | DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS | MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah | MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR D K DAS(R-7) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR |
| WITH | | | | |
| | I.A.(Civil)/505/2022 in WP(C)/6534/2014 | LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS | MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed | SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION |

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| 15 | WITH WP(C)/7304/2019 | LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS. | MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah | SC, HIGHER EDU MR D K DAS(R-5) MR H BETALA(R-5) MR C KUMAR(R-5) MR. R K AGARWALA(R-5) |
| 16 | WITH WP(C)/4137/2022 | LOKMAN ALI Versus THE STATE OF ASSAM AND 11 ORS. | MR. A R BHUYAN MR. M A I HUSSAIN | SC, HIGHER EDU MR. P J PHUKAN MR D K DAS(R-12) MR. R K AGARWALA (R-3) MR J H SAIKIA MS. M D BORAH MR H BETALA(R-12) MR C KUMAR(R-3,12) MR R B GOSWAMI |
| 17 | WITH WP(C)/4772/2022 | DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS | MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN | SC, HIGHER EDU MR D K DAS (R-5) MR. R K AGARWALA (R-3) MR J H SAIKIA MR H BETALA (R-5) MR C KUMAR MR C KUMAR |
| 18 | WP(C)/3791/2017 FIXED | PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS. | MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN | MR.U K NAIR(Sr.Adv.)(R-3&10) MR. D UPAMANYA, SC, HIGHER EDU. DEPTT. (R-1 & 2) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R-3&10) |
| 19 | WP(C)/4703/2018 FIXED | SURJYAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. M K CHOUDHURY (R-1,-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA | SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I. |
| 20 | WITH WP(C)/7088/2015 | UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS | MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN | SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4) |
| 21 | WITH WP(C)/7225/2015 | MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS | MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI | SC, U G CR-4 SC, HIGHER EDUCATION(R-1&3) SC, FINANCE(R-2) |
| 22 | WP(C)/273/2019 FIXED | PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS. | DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO | SC, G U |
| 23 | WP(C)/6213/2022 B/O | MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS | MR. B BORGOHAIN MR B SAIKIA | SC, RMSA (R-3) MR A R BHUYAN (R-7) GA, ASSAM (R-4) MR. M A I HUSSAIN (R-8) MR. S H ZAMAN (R-8) SC, SEC. EDU. |
| 24 | WP(C)/7621/2022 | BIJU DEVI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA | SC, SEC. EDU. SC, SEBA |

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| 25 | WITH WP(C)/7613/2022 | ISMAIL HOQUE AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS | SC, SEC. EDU. SC, SEBA |
| 26 | WITH WP(C)/7615/2022 | ANJAN KUMAR NATH AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS | SC, SEC. EDU. SC, SEBA |
| 27 | WITH WP(C)/7655/2022 | SURUT ZAMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS | SC, SEC. EDU. SC, SEBA |
| 28 | WITH WP(C)/7686/2022 | ABDUL GANI MONDAL AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA | SC, SEC. EDU. SC, SEBA |
| 29 | WITH WP(C)/7871/2022 | FARUK KHAN AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS | SC, SEC. EDU. SC, SEBA |
| 30 | WP(C)/8202/2022 FIXED | DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS | MR D N BHATTACHARYYA | MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE |
| 31 | WP(C)/935/2023 B/O | PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. A R BHUYAN MR N Z CHOUDHURY | SC, SEC. EDU. |
| 32 | WP(C)/1321/2023 B/O | AZHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM | SC, ELEM. EDU SC, SSA SC, FINANCE |
| 33 | WP(C)/4961/2023 FIXED | JUGAL KISHOR CHOUDHURY AND 15 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS | SC, SEC. EDU. |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 4) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH - II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|--|--|
| MOTION | | | | |
| 1 | WP(C)/749/2024 FIXED | MUSTT ALEKJAN KHATUN Versus THE UNION OF INDIA AND 5 ORS | MD. I HUSSAIN H M S ELAHI | GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 2 | WP(C)/2686/2024 FIXED | MANGAL THIKADAR Versus THE UNION OF INDIA AND 7 ORS | MR R K MOUR MR. R GUPTA | GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| ADMISSION | | | | |
| 3 | WP(C)/3865/2017 FIXED, WITH LCR 2 FILES | HUSSAIN ALI Versus THE UNION OF INDIA and 3 ORS. | MR.A R SIKDAR MR.M H TALUKDAR | GA, ASSAM ASSTT.S.G.I. |
| 4 | WP(C)/359/2019 FIXED | KOBAD ALI @ KABET ALI Versus THE UNION OF INDIA AND 5 ORS. | MR. R ALI MR. R ISLAM MR. M SHAH | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| ORDERS | | | | |
| 5 | W.P.(CrI.)/19/2023 FIXED | MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS | MS K LOYA MS. S NEWAR MR D KHAN | GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I. |
| HEARING | | | | |
| 6 | WA/157/2017 WITH LCR, WP(C)/1813/2010 (D/O) | MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS | MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN | GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.) |
| 7 | WP(C)/2383/2017 FIXED | MUSST. SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS. | MR.B C DAS MR.B K SARMA MR.B BARMAN | MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I. |
| 8 | WP(C)/2546/2017 WITH LCR | SMT. MILAN SILL @ MILANRANI SEAL Versus THE STATE OF ASSAM and 5 ORS. | MRB SARKAR MS.P BASFORE | GA, ASSAM ASSTT.S.G.I. |

| | | | | |
|----|---|--|--|--|
| 9 | WA/208/2018 FIXED | MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS | MR. B C DAS MR. J H SAIKIA | MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1) |
| | WITH I.A.(Civil)/4143/2018 in WA/208/2018 | SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS. | MR R CHAKRAVORTY MR. M CHALIHA | MR. S BORTHAKUR |
| 10 | WA/228/2023 FIXED | BIJAY PRASAD SAHU @ B P SAHU Versus THE STATE OF ASSAM AND 3 ORS. | MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA | SC, APDCL |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|---|--|--|--|--|
| 1 | Review.Pet./53/2023 FIXED, IN WP(C)/1347/2023 (D/O) | GULNEHAR BEGUM Versus THE STATE OF ASSAM AND 5 ORS. | MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM | GA, ASSAM, R-5 MR. B CHOUDHURY, SC, SSA R-4 MR. P N SHARMA, SC, EDUCATION DEPTT. MR. B GOGOI, SC, SSA SC, SSAM |
| 2 | Review.Pet./55/2024 FIXED, IN WP(C)/2024/2022 (D/O) | NIJUMONI BORAH Versus THE STATE OF ASSAM AND 4 ORS | MS M DAS | SC, ELEM. EDU GA, ASSAM |
| 3 | Review.Pet./65/2024 FIXED, IN WP(C)/7913/2019 (D/O) | JEUTI THAKURIA Versus THE STATE OF ASSAM AND 2 ORS | MS. S BORA MR. P BORAH | GA, ASSAM SC, SEC. EDU. |

LEAVE NOTE OF ADVOCATES FOR 30/05/2024

| | | | | |
|-----|------------------|------------|----|------------|
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2:00 PM to 4:30 PM

[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 4

[THIS BENCH WILL SIT AT 2:00 PM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AGAIN AFTER RISING OF THIS BENCH,
IF REQUIRED]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

ORDERS

| | | | |
|---|---|---|--|
| 1 | I.A.(CrI.)/1211/2023 WITH LCR 4 FILES, P.B. 2 NOS. in CrI.A./93/2022 WITH CrI.A./93/2022 | HANIF ALI Versus THE STATE OF ASSAM AND ANR. | MR K BHUYAN PP, ASSAM |
| | | HANIF ALI Versus THE STATE OF ASSAM AND ANR. | MR K BHUYAN MR N ISLAM PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE A.D. CHOUDHURY, IF REQUIRED]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|--|---|--|--|
| MOTION (BA) | | | | |
| 1 | Bail Appln./1527/2024 | UBAIDUR RAHMAN Versus THE STATE OF ASSAM | MR. K BORUAH MR. M ALAM | PP, ASSAM |
| ORDER (STAY VACATING) | | | | |
| 2 | I.A.(Civil)/1295/2024 FIXED in WP(C)/6143/2023 WITH WP(C)/6143/2023 | SRI GAURANGA DAS, Versus CHARAN RAY AND 4 ORS | MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN | GA, ASSAM MR H DAS |
| | | CHARAN RAY Versus THE STATE OF ASSAM AND 3 ORS | S N NATH MR H DAS S NATH | GA, ASSAM SC, AFDC |
| ADMISSION | | | | |
| 3 | WP(C)/6596/2023 FIXED | M/S S H ENTERPRISE Versus INDIAN OIL CORPORATION LTD AND 3 ORS | MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA | SC, I O C |
| 4 | WITH WP(C)/3804/2023 | M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS | MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO | MR. K N CHOUDHURY (r-1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3) |
| | WITH I.A.(Civil)/3307/2023 in WP(C)/3804/2023 | M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS | MS. B BHUYAN MR. T DEURI | MR. K N CHOUDHURY N GAUTAM |

| | | | | |
|----------------|--|--|---|--|
| 5 | WP(C)/766/2024 CAVT. NO.00892/024, FIXED | JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS | MR. D DAS SR. ADV MD H R AHMED MR A MALEK | MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR |
| 6 | WP(C)/768/2024 CAVT. NO.00902/024, FIXED | JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS | MR. D DAS SR. ADV MD H R AHMED MR A MALEK | MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR |
| HEARING | | | | |
| 7 | WP(C)/1574/2017 WITH LCR, FIXED | BIBHU BHUSHAN DEB ROY Versus THE STATE OF ASSAM and ANR. | MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.G RAHUL MR.D J KAPIL | GA, ASSAM MR.D BORAH(R-2) MRSR BORAH-2 |
| 8 | WP(C)/2996/2018 WITH LCR, B/O | THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS. | MR. D BARUAH MR. A I Ali MR. N B P SINGHA | GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3) |
| 9 | WITH WP(C)/6540/2018 | MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR. | MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU | GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1) |
| 10 | WP(C)/1169/2022 FIXED | MD. JIYAU PASA Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS | MR S HOQUE MR. M DEKA MR S JAFRI | SC, AFC |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH - IV AND CONTEMPT MATTERS]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|--|---|
| ADMISSION | | | |
| 1 WP(C)/3313/2023 FIXED | ABINASH NATH Versus THE STATE OF ASSAM AND 4 ORS | MR. P MAHANTA MR. R B GOHAIN MS C DAS | SC, FOREST |
| 2 WP(C)/4940/2023 FIXED | M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS. | MR. N BORAH N AHMED MR M.J. BHARALI | GA, ASSAM |
| ORDERS | | | |
| 3 Cont.Cas(C)/452/2020 FIXED | MD. ANWAR HUSSAIN Versus PHANINDRA JIDUNG AND 2 ORS | MR. M KHAN MR. J RAHMAN KAKALI DEVI | MR S M T CHISTIE |
| 4 Cont.Cas(C)/508/2022 FIXED | AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA AND ANR | MR. M K SARMA MR. S B PRASAD MR G DAS | MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2) |
| WITH | | | |
| 5 Cont.Cas(C)/509/2022 | AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA | MR. M K SARMA MR. S B PRASAD MR G DAS | MR D KALITA MR. D NATH |
| 6 Cont.Cas(C)/91/2023 FIXED | MAMIRAN NESSA Versus SMTI. SURANJANA SENAPATI, ACS AND ANR | MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MS N NEWME | |
| 7 Cont.Cas(C)/529/2023 FIXED | M/S. CHOUDHURY ENTERPRISE AND ANR Versus MUNINDRA SHARMA | MR. K MIRA MR. H A TALUKDAR | MR. K KONWAR (r-1) MR S DUTTA (r-1) MS N BORAH MR U.SARMAH (r-1) |
| 8 Cont.Cas(C)/643/2023 FIXED | BIJU DEVI AND 2 ORS. Versus NARAYAN KONWAR AND ANR | MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA | MR. D SAIKIA (R-2) MR. U SARMA (R-2) MS K DAS (R-2) |
| HEARING | | | |
| 9 WP(C)/3436/2019 WITH LCR 3 FILES | ASIMAL SADAT USMANI Versus THE STATE OF ASSAM AND 3 ORS. | MR. J LASKAR MR F Z MAZUMDER | GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:50 P.M.]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|---|--|--|---|
| HEARING | | | | |
| 1 | CRL.A(j)/9/2018 7 Y 6 M 23 D :WITH LCR 4 FILES, P.B. -2 | ADHAN DAS Versus THE STATE OF ASSAM | MR. ANUP MRINAL DUTTA, AMICUS CURIAE | PP, ASSAM |
| 2 | CRL.A(j)/100/2019 5 Y 0 M 0 D :FIXED, WITH LCR 4 FILES, P.B. -2 | MONGLU CHOOTAL Versus THE STATE OF ASSAM | MR. RAKESH SARMA, AMICUS CURIAE | PP, ASSAM |
| 3 | WITH CRL.A(j)/101/2019 5 Y 0 M 0 D : | TAKLU GHATOWAR Versus THE STATE OF ASSAM | MR. N K BARUAH, AMICUS CURIAE | PP, ASSAM |
| 4 | CRL.A(j)/110/2019 4 Y 11 M 17 D :WITH LCR 5 FILES, P.B.-2 | AJAY SABAR Versus THE STATE OF ASSAM | MR. N HASSAN, AMICUS CURIAE | PP, ASSAM |
| 5 | Crl.A/189/2019 WITH LCR 5 FILES, P.B.-2 | MOHAN DAS Versus THE STATE OF ASSAM AND 2 ORS | MR G SAROWAR MR. N UDDIN MR. M ISLAM MR R ISLAM | MR G KAKOTI (R4 & R6) MR. P THAKURIA (R4 & R6) MR. D KHAKHALARY (R4 & R6) PP, ASSAM |
| 6 | Mat.App./41/2022 WITH LCR | XXXXXXX Versus XXXXXXX | MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR J DAS | MR A KALITA MR S DEKA |

LEAVE NOTE OF ADVOCATES FOR 30/05/2024

| | | | | |
|----|------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
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| 7) | MR. P SUNDI | 22-05-2024 | To | 06-06-2024 |
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| 13) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 03:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AT 3:00 P.M.]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---------------------------------|--|
| MOTION | | | | |
| 1 | WP(C)/2755/2024 | JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS | MR. A CHAMUAH | GA, ASSAM SC, GHC |
| ADMISSION | | | | |
| 2 | WP(C)/925/2022 FIXED | THE BIKRAMPUR COOP SOCIETIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR B SINHA | SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (r-4) MR. R GOSWAMI (R-4) MR. T SK(R-4) MS. S T BOKTH (r-4) |
| 3 | WITH WP(C)/2417/2022 | BILLAL AHMED BORBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR B SINHA | SC, CO OP |
| 4 | WITH Cont.Cas(C)/701/2023 | THE BIKRAMPUR COOP. SOCIETIES LTD AND ANR Versus NARAYAN KONWAR AND ANR | MR B SINHA MR. H ISLAM | |
| 5 | WP(C)/6421/2022 FIXED, AT 3:00 P.M. | PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS | MR. P HAZARIKA P. BORAH | SC, WATER RESOURCE |
| | WITH I.A.(Civil)/3376/2023 in WP(C)/6421/2022 | THE STATE OF ASSAM AND 3 ORS Versus PRANJAL GAUTAM PAUL | | MR. P HAZARIKA P. BORAH |
| 6 | WITH WP(C)/6391/2022 | NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS | MR. P HAZARIKA MR. H S BORAH | SC, WATER RESOURCE |
| | WITH I.A.(Civil)/86/2024 in WP(C)/6391/2022 | THE STATE OF ASSAM AND 3 ORS Versus NABIN GUPTA, | | MR. P HAZARIKA |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH- V]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|---|--|---|
| ADMISSION | | | |
| 1 WP(C)/4359/2019 PART-HEARD, FIXED | DHARAMPAL SATYAPAL LTD. Versus THE STATE OF ASSAM AND 2 ORS. | DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA | SC, FINANCE AND TAXATION |
| 2 WP(C)/6286/2017 FIXED | SNEHALAYA CENTER FOR CHILD RIGHTS and ANR. Versus THE UNION OF INDIA and 7 ORS. | MR N DUTTA MR. S K MEDHI MR. M DAS | GA, ASSAM MRS. A GAYAN (CGC, R1 & R2) |
| 3 WP(C)/3413/2018 FIXED | FAIZUL HOQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. | MS C MEDHI MR. S NATH MR R DHAR MR. R A CHOUDHURY MR. R A MAJUMDAR | SC, P AND R.D. GA, ASSAM |
| 4 Arb.P./49/2023 FIXED | BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS. | MR. R HUSSAIN MS P SEN MR A A AHMED | MR. S S ROY DY.S.G.I. |
| 5 WP(C)/5683/2023 FIXED | CHITTA RANJAN GHOSH AND 6 ORS Versus THE UNION OF INDIA AND 4 ORS | MR. F A HASSAN MR. K MIRA MR. H A TALUKDAR | MR. K GOGOI DY.S.G.I. |
| WITH 6 WP(C)/5312/2023 | RUPAN MAZUMDER Versus THE UNION OF INDIA AND 4 ORS | MR. R MAJUMDAR MR. F A HASSAN MR. K MIRA MR. H A TALUKDAR | MRS. R DEVI DY.S.G.I. |
| WITH 7 WP(C)/5522/2023 | DILIP DUTTA AND 15 ORS Versus THE UNION OF INDIA AND 4 ORS | MD E AHMED MR. H A TALUKDAR | MS. B SARMA DY.S.G.I. |
| 8 WP(C)/6960/2023 FIXED | M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS | MRS. R BORAH MR. D BORAH | SC, GST DY.S.G.I. |
| 9 WP(C)/1076/2024 FIXED | UNION OF INDIA AND 2 ORS Versus M/S GSR VENTURES PRIVATE LIMITED | MR H GUPTA | OTOLI KITS |

HEARING

| | | | | |
|----|--|---|--|--|
| 10 | WP(C)/565/2016 FIXED | ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS Versus THE STATE OF ASSAM AND 5 ORS | MR G JALAN MR. S P DAS MR. A DEKA | GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM |
| 11 | WP(C)/8708/2018 FIXED | THANU MACHAHARY AND ANR. Versus THE UNION OF INDIA AND 5 ORS. | MR. S A AHMED MISS M GOGOI | GA, ASSAM ASSTT.S.G.I. SC, BTADC SC, AEGCL |
| 12 | WITH WP(C)/5223/2018 | DWIMALU BASUMATARY AND 6 ORS. Versus THE UNION OF INDIA AND 9 ORS. | MR. S A AHMED MISS M GOGOI MS. D SWARGIARY | MR. M Z AHMED (R2) MS. B DUTTA (R2) GA, ASSAM SC, APDCL MR. A M DUTTA (R2) ASSTT.S.G.I. SC, POWER GRID |
| 13 | WITH WP(C)/5918/2018 | DHANJIT KR. ROY AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS. | MR. S A AHMED MISS M GOGOI MS. D SWARGIARY | GA, ASSAM MR. K K PARASAR (CGC, R1, R4) ASSTT.S.G.I. SC, REVENUE |
| 14 | WITH WP(C)/6272/2018 | PRATIBHA BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 6 ORS | MR. S A AHMED MS. M GOGOI MS. D SWARGIARY | GA, ASSAM ASSTT.S.G.I. |
| 15 | WITH WP(C)/8022/2018 | JITEN BORO AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS | MR. S A AHMED MS. M GOGOI | GA, ASSAM ASSTT.S.G.I. SC, AEGCL SC, REVENUE |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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[For Thursday,30th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH - I]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|--|---|
| TOP OF THE LIST | | | |
| 1 RFA/27/2012 (HEARING), WITH LCR | BHARAT BAMBOO and TIMBER SUPPLIERS Versus HINDUSTAN PAPER CORPORATION LIMITED | DR.ASHOK SARAF MR.D BARUAH MS.B DAS MR K SAHARIA | MR.S SARMA MS.D DEKA MR.J ROY MS.P BORAH MS.S KAKOTI |
| 2 MFA/81/2012 (HEARING), WITH LCR | HEMEN HAZARIKA @ HEMENDRA HAZARIKA, Versus PADUM HAZARIKA and ANR, | MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR. A ALAMGEER MR.F U BORBHUYA | MS.A BEGUM MD.B ISLAM MRS.R MOMTAZ(R- 1&2) MR.A LAHKAR MR.A I UDDIN(R- 1&2) |
| BAIL HEARING | | | |
| 3 AB/1019/2024 FIXED | SAMAR NANDI Versus THE STATE OF ASSAM | MR. K P PATHAK MR. D GOGOI MR. R BORA | PP, ASSAM |
| 4 AB/1314/2024 FIXED | AFCHER ALI AND ANR Versus THE STATE OF ASSAM | SWATI. B. BARUAH (TG) MR I AHMED | PP, ASSAM |
| ORDERS | | | |
| 5 CRP/50/2024 CAVT. NO.03602/024, WITH CAVT. 360/2024, FIXED | ETUA URANG AND 4 ORS Versus MAINA DEVI AGARWAL AND 6 ORS | MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL | MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR |
| HEARING | | | |
| 6 RSA/209/2014 CAVT. NO. 639/2014 PART-HEARD, WITH LCR | PARESH CH. DAS Versus SHYAM TALUKDAR @ SHYAMANTA TALUKDAR and 8 ORS, | MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR | MR. S DEKA MR.D CHOUDHURY MR.B SINHA |
| 7 RFA/18/2016 WITH LCR, FIXED | UNION OF INDIA and 7 ORS, Versus INAMUL RASHID HAZARIKA | MR.R SARMA MS.K D SARMAH MS.S D SAIKIA | MR.B C DAS MR. U C RABHA MR.A SAHAD MR.D HALOI MR.S A HUSSAIN |
| WITH I.A./171/2016 in RFA/18/2016 | UNION OF INDIA and 7 ORS, Versus INAMUL RASHID HAZARIKA | MR.R SARMA MS.K D SARMAH MS.S D SAIKIA | MR.B C DAS MR.A SAHAD MR.D HALOI |

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| | WITH I.A.(Civil)/2148/2016 in RFA/18/2016 | INAMUL RASHID HAZARIKA Versus UNION OF INDIA and 7 ORS, | MR.B C DAS MR.A SAHAD MR.D HALOI MR.S A HUSSAIN | MS.S D SAIKIA MR.R SARMA MR.K D SINGH SC, RAILWAY |
| 8 | RFA/88/2016 WITH LCR, FIXED | ROBINDRA PRASAD DUTTA@ ROBIN DUTTA Versus SRI MRINAL KANTA SARMA | MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ | MS. S CHAKRAVARTY MR.J DEKA MR.M K SHARMA M DUWARAH MR. K SAIKIA MR.G MISHRA MR. R BHUYAN |
| | WITH I.A.(Civil)/2892/2023 in RFA/88/2016 | SRI MRINAL KANTA SARMA Versus ROBINDRA PRASAD DUTTA@ ROBIN DUTTA | MS. S CHAKRAVARTY | MR. M K CHOUDHURY |
| 9 | RFA/55/2018 WITH LCR | DEVENDRA KUMAR SETHIA Versus AIRPORT AUTHORITY OF INDIA AND 3 ORS | MR. P KHATANIAR MR. A DAS MR D KALITA MR. R K AGARWALA | SC, A A I |
| 10 | LA.App./16/2019 WITH LCR, FIXED | SMTI MALATI RANI SINGHA AND 8 ORS Versus STATE OF ASSAM | MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH | MR. G BORDOLOI GOV'T ADV |
| 11 | Intest.Cas./3/2020 WITH LCR | SRI GAURI SHANKAR PAUL @ MORAN PAUL Versus ARI BISWAJIT @ DEBU PAUL | MR. A K PURKAYASTHA MS. S B CHOUDHURY | MRS. K DEVI MS R P BARUAH |
| 12 | Test.App./8/2022 WITH LCR, | SWAPNA DAS AND 2 ORS. Versus CHUMKI DAS @ PAUL AND ANR. | MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI | MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) DR K PANDAV (r-2) MR. S. J. SARKAR (r-1) MR. H G HAZARIKA |
| 13 | RFA/35/2022 | KUNJA MOHAN SAIKIA Versus RUMI SAIKIA AND ANR. | MR. M J BARUAH MS B MAJUMDER MS M NEOG | MR. P K DAS |
| | WITH I.A.(Civil)/3285/2022 in RFA/35/2022 | KUNJA MOHAN SAIKIA Versus SMTI RUMI SAIKIA AND ANR. | MR. M J BARUAH MS B MAJUMDER MS M NEOG | |
| 14 | FAO/60/2022 CAVT. NO.11222/022, | THE ADVERTISING STANDARDS COUNCIL OF INDIA Versus CENTURY PLYBOARDS (INDIA) LIMITED | MR S KHOUND MR H K NATH MS. N BORAH | MR. B BARMAN MS. N UPADHYAY FOR CAVEATOR |
| 15 | Review.Pet./115/2022 in Tr.P.(C)/14/2022 (D/O) | PUNAM DAS Versus HIRA NAYAK | MR. R K BHATRA MR. A SAIKIA MR A BHATRA | MR. S BISWAS MS D DEVI MS D DEVI |
| 16 | Intest.Cas./1/2023 CAVT. NO.15462/022, WITH LCR, FIXED | MD.MAJID Versus WAHIDA BEGUM AND ANR. | MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA | MR. P P DUTTA MS P SARMA FOR CAVEATOR |
| 17 | RFA/22/2023 WITH LCR, CAVT. 8/2023, FIXED | PRIYANKA ESTATES INTERNATIONAL PRIVATE LTD. AND 5 ORS. Versus NAWARATNA PRASAD KHEMANI AND ANR. | MR. A SATTAR S CHOUDHURY | MR. P KHATANIAR (r-1,2) MS N RAHMAN FOR CAVEATOR |
| | WITH I.A.(Civil)/1382/2023 in RFA/22/2023 | PRIYANKA ESTATES INTERNATIONAL PRIVATE LTD. AND 5 ORS. Versus NAWARATNA PRASAD KHEMANI AND ANR. | MR. A SATTAR S CHOUDHURY | MS N RAHMAN FOR CAVEATOR |
| 18 | MFA/26/2023 WITH LCR, FIXED | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SMTI GOLAMONI URANG AND ANR | MR. R GOSWAMI MS. P BORTHAKUR | MR A B DEY (R-1) |

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| 19 | FAO/29/2023 | INDRA SWAMI AND ANR. Versus PATELI NATH @ PATELI BALA DEVI AND ANR | MR. S P ROY JYOTISH DAS | MR. R N D SARMA (r-1) MS. P AGARWALA (r-2) |
| | WITH L.A.(Civil)/1776/2023 in FAO/29/2023 | INDRA SWAMI AND ANR. Versus PATELI NATH @ PATELI BALA DEVI AND ANR | MR. S P ROY JYOTISH DAS | |
| 20 | Tr.P.(C)/102/2023 FIXED | PUNIT AGARWALA Versus BHANUJA MODI | MR S N KRISHNATRAYA DR. N DEKA MR H K J AHMED MR R YASIN MS P CHAKRABORTY MS N MANSURI | MR. M AGARWALLA MS P GOGOI |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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[For Thursday,30th May 2024]

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|--|--|--|
| ADMISSION | | | | |
| 1 | Crl.Pet./1228/2019 PART-HEARD, FIXED | MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR. | MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR | MD. A J ATIA G UDDIN (R2) MS J MARIYAM MS A H ATIA PP, ASSAM |
| 2 | Crl.Rev.P./113/2024 PART-HEARD, FIXED, WITH LCR 3 FILES | KANGKAN DAS Versus THE STATE OF ASSAM AND ANR | MR. S CHAKRABORTY MR D K BHATTACHARYYA | MR. T DEURI (r-2) PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 3 | Bail.Appln./462/2024 WITH SCANNED COPY OF CASE RECORD, FIXED | DINBANDHU KUMAR Versus THE STATE OF ASSAM | MR S RAHMAN MS. S PHUKAN MR U PANDEY | PP, ASSAM |
| 4 | Bail.Appln./1436/2024 FIXED | NIRMAL NATH Versus THE STATE OF ASSAM | MR. A M KHAN MR Z RAHMAN MR S PRODHANI | PP, ASSAM |
| BAIL HEARING | | | | |
| 5 | AB/396/2024 FIXED | ANJAY KUMAR AGARWAL Versus THE STATE OF ASSAM | MR. A M BORA MR. R BORUAH MR D J NATH | PP, ASSAM |
| 6 | AB/620/2024 FIXED, WITH SCANNED COPY OF CASE RECORD | MAHIDUL ALI KHA Versus THE STATE OF ASSAM | MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR | PP, ASSAM |
| 7 | AB/1112/2024 FIXED | VEER YADAV Versus THE STATE OF ASSAM | MR H DAS MR. P GOGOI | PP, ASSAM |
| 8 | AB/1113/2024 FIXED | ANAND YADAV @ ANANDA JADAV Versus THE STATE OF ASSAM | MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |
| 9 | AB/1142/2024 FIXED | BIKASH SINGH Versus THE STATE OF ASSAM | MR D KALITA MS R KOUR | PP, ASSAM |
| HEARING | | | | |
| 10 | Crl.A./18/2012 PART-HEARD, WITH LCR 6 FILES, P.B. -1 | KADER ALI Versus STATE OF ASSAM | MR.S BHUYAN MRS.B DAS MS.D SAIKIA | PP, ASSAM |

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|----|---|--|--|--|
| 11 | I.A.(CrI.)/836/2023 PART-HEARD, WITH LCR 3 FILES, P.B. -1, FIXED in CrI.A./330/2023 WITH CrI.A./330/2023 | SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR. SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR. | MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH | PP, ASSAM MR N BARMAN (R-2) MS J BARMAN (R-2) MR B DEORI (r-2) PP, ASSAM |
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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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|-----|------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 4) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH -I

**OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|---|--|---|
| TOP OF THE LIST | | | | |
| 1 | RSA/5/2002 (HEARING), WITH LCR | MD SABED ALI Versus ASWINI KUMAR NATH and ORS | MR F U BARBHUIYA MR. A ALAM MRS. M BORA | |
| 2 | RSA/83/2009 (HEARING), WITH LCR | SMTI. FULU BALA MEDHI and ORS Versus AIKON MEDHI and ORS | MR S BANIK MS B SARMA MR P BHUYAN MR K N SURI | MRS T GOSWAMI |
| 3 | RSA/87/2009 (HEARING), WITH LCR | SRI BHABEN DEORI Versus SRI AMIYA MEDHI | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN | MR.B K BHAGAWATI MR G J SAIKIA MR. L GOGOI MR B KAUSHIK MR. M ALI MR S DAS |
| 4 | WITH RSA/9/2010 CAVT. NO. 548/2009 | SRI AMIYA MEDHI Versus SRI BHABEN DEORI | MR.B K BHAGAWATI MR G J SAIKIA MR. L GOGOI MR B KAUSHIK MR S DAS | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN |
| FOR HEARING U/O XLI RULE II C.P.C. | | | | |
| 5 | RSA/115/2023 WITH LCR, FIXED | ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS | MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED | MR. J DEKA MR. J DEKA |
| 6 | WITH RSA/3650/2019 (Filing Number) | ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS | | |
| | WITH I.A.(Civil)/2315/2019 | ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS. | MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED | MR. J DEKA |

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|----------------|---|---|---|---|
| 7 | WITH RSA/101/2022 | SRI TARA MOHAN BISWAS AND 2 ORS Versus ON THE DEATH OF MADAN BISWAS, HIS LEGAL HEIRS SRI UMANANDA BISWAS AND ORS | MR. J DEKA | |
| ORDERS | | | | |
| 8 | RERA APPEAL/5/2023 FIXED | M/S ARYA ERECTORS INDIA PVT. LTD. Versus DR. GANESH CH. DAS AND ANR. | MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI | MR. M K CHOUDHURY(r-1) MR. S CHAKRABORTY(r-1) |
| | WITH I.A.(Civil)/2797/2023 in RERA APPEAL/5/2023 | M/S ARYA ERECTORS INDIA PVT. LTD. Versus DR. GANESH CH. DAS AND ANR. | MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI | |
| 9 | I.A.(Civil)/316/2024 FIXED in Intest.Cas./7/2023 | NILAM HAZARIKA, Versus PRAKITI DAS AND 4 ORS | MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM MS. S. TODI | MR. N K HALOI MR. K M HASSAN |
| | WITH Intest.Cas./7/2023 | PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS. | MR. N K HALOI MR D GOSWAMI MR. K M HASSAN MR K BARMAN MR S AFRIDI | MR G N SAHEWALLA(r-1) MD ASLAM(r-1) MS. S. TODI(r-1) MS K SARMA (r-1) |
| | WITH I.A.(Civil)/3323/2023 in Intest.Cas./7/2023 | PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS. | MR. N K HALOI MR. K M HASSAN | |
| HEARING | | | | |
| 10 | RSA/11/2013 WITH LCR | ISHWAR CHANGMAI Versus KANAKLATA GOGOI and ORS | MR.T J MAHANTA MR.P S DEKA MS.P BHATTACHARYA MS.D DUTTA | MR.B K BHATTACHARJEE MR.R SARMA MR. T GOGOI (R-1,2) MS.A CHETIA MS. S PHUKAN (R-1,2) NAYANMONI KALITA (R-1,2) |
| 11 | RSA/65/2013 WITH LCR | SHEIKH NOOR ALAM Versus SEIKH NOOR ISLAM and 8 ORS | MR.A C SARMA MR.S K MEDHI MR. B D DEKA MR.B HALDAR MR.J DAS MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA | MR.K P SARMA MR.D MOZUMDER MR.H DAS MR.P BORAH MR.J C DAS MR.H GOGOI MS.J KAKOTI MR.L K BORAH |
| 12 | RSA/264/2013 WITH LCR | MUSSTT. SAFURUN NESSA and 6 ORS, Versus MUSSTT. SURUJ BANU and 15 ORS, | MR.A SARMA MR.K KALITA MR.B DEKA | MR.R BARUAH(R-1) MR.B K SINGH MR.A IKBAL(R-1) MR.S ALI(R-1) MS.M BHATTACHARYYA MS.A SAIKIA MS.M NATH(R-1) |
| | WITH MC/3567/2013 in RSA/264/2013 | MUSSTT. SAFURUN NESSA and 6 ORS, Versus MUSSTT. SURUJ BANU and 15 ORS, | MR.A SARMA MR.K KALITA MR.B DEKA | |
| 13 | RSA/166/2014 WITH LCR | HAMID ALI @ MD. HAMID AHMED and 2 ORS. Versus TABIBUR RAHMAN and 32 ORS. | MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED MD. H BHUYAN | MS.J H CHOUDHURY(R-2 & 3) MS.S ROY(R-2 & 3) MS.J DUTTAR-2 and 3 MR.A DHAR(R- 1, 7 & 8) MS.C DAS(R- 1, 7 & 8) MRK K DAS(R- 1, 7 & 8) MR.B KALITA MS.N UPADHYAY |

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|----|---|---|---|--|
| | WITH I.A.(Civil)/4371/2018 in RSA/166/2014 | HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS. | MR. M A SHEIKH | MR. S ROY MR. M R Z CHOUDHURY MR B KALITA |
| | WITH I.A.(Civil)/4381/2018 in RSA/166/2014 | HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS. | MR. M A SHEIKH | MR. S ROY MR. M R Z CHOUDHURY MR B KALITA |
| | WITH I.A.(Civil)/4382/2018 in RSA/166/2014 | HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS. | MR. M A SHEIKH | MR. S ROY MR. M R Z CHOUDHURY MR B KALITA |
| | WITH I.A.(Civil)/4384/2018 in RSA/166/2014 | HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS. | MR. M A SHEIKH | MR. S ROY MR. M R Z CHOUDHURY MR B KALITA |
| | WITH I.A.(Civil)/4386/2018 in RSA/166/2014 | HAMID ALI @ MD. HAMID AHMED Versus TABIBUR RAHMAN and 29 ORS. | MR. M A SHEIKH | MR. S ROY MR. M R Z CHOUDHURY MR B KALITA |
| 14 | WITH RSA/390/2017 | MD KHAIRAT ALI Versus MD TABIBAR RAHMAN and 5 ORS | MS.J H CHOUDHURY MS.S ROY MR.S P CHOUDHURY MS.J DUTTA MR.M BISWAS MR.M R Z CHOUDHURY MRN NEOG | MR.A DHAR MRK K DAS MS F INTAZ (R3 TO 5) MS S AHMED MD. H BHUYAN (R3 TO 5) |
| 15 | RSA/44/2016 WITH LCR | SRI GUNJALAL DAS and ANR Versus SRI PRAFULLA KR. NATH | MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA | MR.S K SAHARIA MS.A BEGUM MR D C NATH MR.M DAS |
| 16 | SAO/1/2018 WITH LCR | SUBIR PAUL and ANR. Versus SMTI. SOMA SAHA and 2 ORS | MR.J KAKATI MR. D MOZUMDER MR.S SAIKIA MR. D MAZUMDAR MR. P BORAH MR.R SARKAR | MRJ C GAUR MS.M GAUR |
| 17 | RSA/248/2018 WITH LCR | ABDUL GAFUR Versus GOVERNING BODY UDALI JUNIOR COLLEGE AND 14 ORS | MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH | I HASIEB (R2, R4-R11) MR. H RAHMAN (R2, R4- R11) MR A N AHMED (R12, R13, R14, R15) MR. P P DUTTA (R2, R4- R11) |
| 18 | CRP(IO)/291/2022 B/O | MAGHI RAM DAS Versus SMTI SWARNALIPI BORA AND 5 ORS | MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA | MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1) |
| | WITH I.A.(Civil)/936/2023 in CRP(IO)/291/2022 | SMTI SWARNALIPI BORA Versus MAGHI RAM DAS, | MR. S CHAMARIA MR A N SARMAH | MR. P K ROYCHOUDHURY |
| | WITH I.A.(Civil)/1001/2023 in CRP(IO)/291/2022 | SMTI SWARNALIPI BORA, Versus MAGHI RAM DAS,AND 5 ORS. | MR. S CHAMARIA MR A N SARMAH | MR. P K ROYCHOUDHURY |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
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[For Thursday,30th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|--|---------------------------------------|
| MOTION (BA) | | | |
| 1 Bail Appln./1397/2024 | KIRPAL SINGH (JAGGA) Versus UNION OF INDIA | MR. M RAHMAN | MR. S C KEYAL, SC, (NCB) DY.S.G.I. |
| 2 Bail Appln./1533/2024 | HAFIZUL ISLAM @ HABIZUL ISLAM Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 3 Bail Appln./1538/2024 | RAKIBUL HOQUE @ RAKHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. N J DUTTA MR R A AHMED MR M AHMED | PP, ASSAM |
| MOTION | | | |
| 4 Crl.Pet./614/2024 | ARUN CHANDRA SAIKIA Versus THE STATE OF ASSAM | MR D K DAS MR. R K NATH MS. P BHUYAN S DAS | PP, ASSAM |
| BAIL HEARING (BA) | | | |
| 5 Bail Appln./3144/2023 WITH SCANNED COPY OF CASE RECORD | SAFIK MIAH AND ANR Versus THE STATE OF ASSAM | MR. N J GOGOI M.A. BEGUM | PP, ASSAM |
| 6 Bail Appln./3527/2023 WITH OFFICE NOTE, LCR (SCANNED) | MISTAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM | MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL | PP, ASSAM |
| 7 Bail Appln./4208/2023 | MOTIBAR BHUYAN Versus THE STATE OF ASSAM | MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | PP, ASSAM |
| 8 I.A.(Crl.)/365/2024 FIXED, WITH OFFICE NOTE in Bail Appln./879/2024 | DEBALINA PHUKAN Versus THE STATE OF ASSAM, | MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR G BARGAYARY MR S J CHOUDHURY U DOLEY | PP, ASSAM |
| WITH Bail Appln./879/2024 | DEBALINA PHUKAN Versus THE STATE OF ASSAM | MR. P J SAIKIA MR. P DUTTA | PP, ASSAM |

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| 9 | Bail Appln./473/2024 WITH SCANNED COPY OF CASE RECORD | AHMEDUR RAHMAN BARBHUIYA @ AHMEDUR BARBHUIYA Versus THE STATE OF ASSAM | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA | PP, ASSAM |
| 10 | Bail Appln./695/2024 WITH SCANNED COPY OF CASE RECORD | KAZI ALAUDDIN Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A ISLAM | PP, ASSAM |
| 11 | Bail Appln./998/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD | RAJU DAS Versus THE STATE OF ASSAM | MR U S BORGHAIN | PP, ASSAM |
| 12 | Bail Appln./1018/2024 SCANNED COPY OF CASE RECORD | MD. SAMIR AND ANR. Versus THE STATE OF ASSAM | MR M HASSAN MR M BARMAN | PP, ASSAM |
| 13 | Bail Appln./1025/2024 B/O | MOTIAR RAHMAN Versus THE UNION OF INDIA | MR. P K ROYCHOUDHURY MR. A SAIKIA MR. S ISLAM MR. N K DAS MR A HAWARI MR. A S ALI | SC, NCB |
| 14 | Bail Appln./1074/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD | SRI AMIT KUMAR Versus UNION OF INDIA | MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR | SC, NCB |
| 15 | Bail Appln./1075/2024 FIXED | SAIFUL ISLAM Versus THE STATE OF ASSAM | MR G CHAMUAH MR. D GOGOI MR J A AHMED | MR. B HUSSAIN PP, ASSAM |
| 16 | Bail Appln./1113/2024 WITH OFFICE NOTE, LCR (SCANNED) | MD. TAJ UDDIN AND ANR Versus THE STATE OF ASSAM | MR P KATAKI MRS R BEGUM | PP, ASSAM |
| 17 | Bail Appln./1168/2024 | JAHIRUL ISLAM Versus THE STATE OF ASSAM | MR. A B T HAQUE | PP, ASSAM |
| 18 | Bail Appln./1214/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD | DIPEN DAS @ DEBESWAR DAS Versus THE STATE OF ASSAM AND ANR. | MR. S MUNIR | PP, ASSAM |
| 19 | Bail Appln./1221/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD | RIAZ UDDIN AND ANR. Versus THE STATE OF ASSAM | MR S DAS MR K DEKA P J DAS | PP, ASSAM |
| 20 | Bail Appln./1289/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD | RAFAT ALI AND ANR Versus THE STATE OF ASSAM | MR. A M ALAMAN MR. A S TAPADER MR M AHMED | PP, ASSAM |
| 21 | Bail Appln./1309/2024 | SAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR. A K SHARMA MR. A AHAD | PP, ASSAM |
| 22 | Bail Appln./1319/2024 FIXED | SUJONUR ROSHID Versus THE UNION OF INDIA | MR. M ALI MR J. ISLAM | SC, DRI |
| 23 | Bail Appln./1347/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD | TAFAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM | MR. A S TAPADER MR M RAHMAN MR M RAHMAN | PP, ASSAM |
| 24 | Bail Appln./1352/2024 WITH OFFICE NOTE | NITESH KUMAR AND ANR. Versus THE STATE OF ASSAM | MR S RAHMAN MS. S PHUKAN | PP, ASSAM |
| BAIL HEARING | | | | |
| 25 | AB/597/2024 | BABUL SHEIKH Versus THE STATE OF ASSAM | MR. T CHUTIA MS S NASRAT MR H BORAH | PP, ASSAM |
| 26 | AB/710/2024 | MD. ISMAIL ALI Versus THE STATE OF ASSAM | MR. T CHUTIA MS S NASRAT MR H BORAH | PP, ASSAM |
| 27 | AB/802/2024 | MOTIAR RAHMAN Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |

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| 28 | AB/909/2024 | MD RAHMAT ALI AND ANR Versus THE STATE OF ASSAM | MR. T CHUTIA MS S NASRAT | PP, ASSAM |
| 29 | AB/964/2024 B/O | HABIJUR RAHMAN @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM | MR. A T SARKAR MR S HUSSAIN MR A MALEK | PP, ASSAM |
| 30 | AB/1072/2024 | JAHIDUL ISLAM Versus THE STATE OF ASSAM | MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN | PP, ASSAM |
| 31 | AB/1074/2024 FIXED, WITH OFFICE NOTE | RATAN KR. CHOUDHURY @ RATAN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. J KALITA | PP, ASSAM |
| ORDERS | | | | |
| 32 | I.A.(CrI.)/222/2021 5 Y 0 M 15 D :FIXED, WITH LCR 5 FILES in CRL.A(j)/97/2019 WITH CRL.A(j)/97/2019 | JOYDEB DOLEY Versus THE STATE OF ASSAM | MR. A GANGULY MR. A DUTTA MR B TAID | MR SARFRAZ NAWAZ(R-2) PP, ASSAM |
| 33 | I.A.(CrI.)/480/2024 IN BA/939/2024 (D/O). in Bail Appln./939/2024 | RAHUL MEENA Versus THE STATE OF ASSAM | MS. K MALAKAR MS. A MAZUMDAR | PP, ASSAM |
| 34 | I.A.(CrI.)/494/2024 in CrI.A./4305/2024 WITH CrI.A./4305/2024 (Filing Number) WITH I.A.(CrI.)/4307/2024 (Filing Number) | BABLU RAY Versus THE STATE OF ASSAM AND ANR. BABLU RAY Versus THE STATE OF ASSAM AND ANR BABLU RAY Versus THE STATE OF ASSAM AND ANR | MR. M K DAS (LEGAL AID COUNSEL) MR. M K DAS MR. M K DAS | PP, ASSAM |
| 35 | I.A.(Civil)/1584/2024 B/O in W.P.(CrI.)/6/2024 WITH W.P.(CrI.)/6/2024 WITH I.A.(CrI.)/211/2024 in W.P.(CrI.)/6/2024 | DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION | MR N Z LOTHAN MR N Z LOTHAN MR N Z LOTHAN | SPL. PP, C.B.I. SC, CBI SC, CBI |
| HEARING | | | | |
| 36 | CrI.A./165/2011 FIXED, WITH LCR 4 FILES | THE STATE OF ASSAM Versus GOPAL SARKAR | PP, ASSAM | MR.Z ALAM MS.B BAISHYA |
| 37 | CrI.Pet./96/2012 FIXED, WITH LCR 1 FILE | ABDUL LATIF SAIKIA and 3 ORS Versus JERINA AHMED | MR.I H SAIKIA MRK KALITA MR.A S CHOUDHURY | |
| 38 | CrI.Rev.P./258/2014 WITH LCR 2 FILES | MD. ABDUS SABUR LASKAR Versus MD. SHAHIDUL ISLAM LASKAR | MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM | MRM J QUADIR MR.S Y AHMED MRS.S HASNAIN |
| 39 | WITH CrI.M.C./550/2014 | MD. ABDUS SABUR LASKAR Versus MD. SHAHIDUL ISLAM LASKAR | MR.H R A CHOUDHURY MR.A AHMED MR.A ALAM MR.A HAZARIKA | |

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| 40 | Crl.Rev.P./104/2017 FIXED, WITH LCR 3 FILES | BRIJ NANDAN SINGH Versus M/S. KAMAL TEA CO. and ANR. | MR. M NATH MR. R K DUTTA MR. U J SAIKIA MR. A GANGULY MR. H K BARUAH MR T CHHETRI | MR.S DAS R-1 PP, ASSAM |
| 41 | Crl.Pet./473/2018 B/O | LUNKARAN PRAJAPAT Versus THE STATE OF ASSAM | MR H GUPTA MS. R M SARMAH | MR. N SHARMA (R2) PP, ASSAM |
| 42 | CRL.A(J)/83/2019 5 Y 2 M 18 D.:WITH LCR 5 FILES | RATUL DUTTA @ KONPUTOW Versus THE STATE OF ASSAM | MS. D SAIKIA (AMICUS CURIAE) | PP, ASSAM |
| 43 | Crl.Pet./596/2022 | HEMANTA DAS Versus KAJI HOBIBUR RAHMAN AND ANR | MR. S KALITA MR P DAS MS D TALUKDAR | MR. A GANGULY (R-2) MR M J QUADIR (R-1) MR S S ISLAM (R-1) MS S AHMED (R-1) |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH - II & MAC APPEAL MATTERS]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|---|--|
| HEARING | | | |
| 1 MACApp./232/2014 WITH LCR | NATIONAL INSURANCE CO. LTD. Versus KAJOL MALAKAR and ANR. | MR.B K PURKAYASTHA MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP MS.U K PURKAYASTHA | MR.A DHAR MS.D GHOSH MS.C DAS MRK K DAS |
| 2 MACApp./248/2014 WITH LCR | NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR | MR.R C PAUL MS.S ROY | MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2) |
| 3 MACApp./251/2014 WITH LCR | SABINA YASMIN and 4 ORS. Versus MOINUL HOQUE and 2 ORS. | MR.A R AGARWALA MS.T HASNU | MR. R GOSWAMI (R3) MR J JOHN MS. P BORTHAKUR (R3) MR D DEKA (R3) |
| 4 MACApp./37/2017 WITH LCR | SRI HARIDHAR TALUKDAR Versus SRI BHUPEN HAZARIKA | MS.N MODI MR.M DAS MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA | MR. A TALUKDAR MR. S K TALUKDAR (R-1) MRS. R DEVI MR J JOHN MS. S T BOKTH (R-1) MS. J TALUKDAR |
| 5 MACApp./183/2017 WITH LCR | MD SAMED ALI and 3 ORS Versus NATIONAL INSURANCE CO LTD and ANR | MS B DEVI MS.I SARMA | MR. P J BARMAN MR.A DUTTA R-1 MS R TADO MRS.P M DUTTA(R-1) |
| 6 MACApp./300/2017 WITH LCR | NURUL AMIN Versus PRASANA DEKA and ANR. | MS.M TALUKDAR MS.T MONDAL | MR.A TALUKDAR MR.K K BHATTA MR.A DAS MR.K K BHATTACHARYYA MR.R K BHARALI MRB D SARMA MR.J JOHN MR. J K DAS (R1) |
| 7 MACApp./338/2017 WITH LCR | NATIONAL INSURANCE CO. LTD. Versus CHITTRALEKHA BORA | MR.K K BHATTA MR.R K BHATRA MR.S S SARMA | MR.S P CHOUDHURY MRS.G SARMA |
| WITH I.A.(Civil)/2261/2017 in MACApp./338/2017 | NATIONAL INSURANCE CO. LTD. Versus CHITTARLEKHA BORAH and ORS. | MR.K K BHATTA MR.R K BHATRA MR.S S SARMA | MR.S P CHOUDHURY MRS.G SARMA |
| 8 MACApp./638/2017 WITH LCR, FIXED | SMTI LAKHIMI MAZUMDAR Versus SRI VIJAY KR. SHAH and 2 ORS | MR.P DAS MR.A D CHOUDHURY | MS. M SAIKIA MS. P BORTHAKUR |

| | | | | |
|----|---|--|---|--|
| 9 | WITH MACApp./469/2017 | FUTURE GENERAL INDIA INSURANCE COMPANY LTD Versus SMTI LAKHMI MAJUMDAR and 2 ORS | MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR | MR. A D CHOUDHURY (R1) |
| 10 | MACApp./669/2017 WITH LCR, FIXED | SMT RANU RAJBONGSHI and 2 ORS Versus THE DIVISIONAL MANAGER THE UNITED INDIA INSURANCE CO LTD and 2 ORS | MR. D PEGU MR. J KALITA | MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1) |
| 11 | WP(C)/4151/2017 | OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS. | MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM | SC, FINANCE SC, HIGHER EDUCATION |
| 12 | WITH WP(C)/2158/2024 | DR. DEVIMALLIKA RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS | MR. K P PATHAK MR BHARGAV DAS | SC, HIGHER EDU SC, AG SC, FINANCE |
| 13 | MACApp./53/2018 WITH LCR, FIXED | M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI GAUTOMI RAJBHOR and ANR | MRS. L SHARMA MD.M H RAJBARBHUIYAN MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. R DEV MR J JOHN MS. R CHETRI | MR. S CHAUHAN MR. J U N M LASKAR MR. A M BARBHUIYA MS. K DEVI MR. J ISLAM MR. A A R KARIM MS. R BARUAH MS. K DAS MR. P MAZUMDER |
| 14 | WITH CO/17/2018 in MACApp./53/2018 | SMTI GAUTOMI RAJBHOR Versus M/S NEW INDIA ASSURANCE CO. LTD AND ANR | MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER | MR. A TALUKDAR MR. K K BHATTA MR. R DEV MS. L SARMA MS. L SARMA |
| 14 | MACApp./490/2018 WITH LCR | BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus SRI MAHABIR PRASAD AGARWALA and 3 ORS | MR.R GOSWAMI MS.M SAIKIA MS. P BORTHAKUR | MR. A R AGARWALA MR.R DUBEY(R- 2&3) MR J JOHN MS.A B KAYASTHA(R- 2&3) MR.A N I HUSSAIN(R- 2&3) MS. J TALUKDAR |
| 15 | WITH I.A.(Civil)/1923/2018 in MACApp./490/2018 | BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MAHABIR PRASAD AGARWALA and 3 ORS, | MR.R GOSWAMI MS.M SAIKIA MS. P BORTHAKUR | MR. A R AGARWALA MR.R DUBEY(R- 2&3) MR J JOHN MS.A B KAYASTHA(R- 2&3) MR.A N I HUSSAIN(R- 2&3) MS. J TALUKDAR |
| 15 | MACApp./674/2018 WITH LCR | THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI REGINA MAWI AND 4 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MR. S K JAIN (R 1 - 4) MR. B K JAIN (R-1,2,3) MD. S I AHMED (R - 5) MR. R N D SARMA (R - 5) MS. P C BARNALI NAIR (R 1- 4) MR. A LAHKAR (R-1,2,3) MR. A SARANIA (R-1,2,3) MS. S TALUKDAR (R 1 - 4) |
| 16 | WITH CO/6/2019 in MACApp./674/2018 | SMT REGINA MAWI AND 3 ORS Versus RELIANCE GENERAL INSURANCE COMPANY LTD | MR. S K JAIN MS. S TALUKDAR | |
| 16 | MACApp./41/2020 WITH LCR | SMT. KABEY TARANGPI and ANR, Versus MD. SHAJAHAN ALI and ANR | MR. M TALUKDAR MS. D KALITA | MR. R C PAUL MS M BHARATI |
| 17 | MACApp./121/2020 WITH LCR | SMT ANJANA BORAH and ANR Versus THE ORIENTAL INSURANCE CO. LTD. and 2 ORS, | MR.A J SARMA MR.S K GHOSH MR. P D NAIR MR G ALAM MR.H ROHMAN MR.J K BORDOLOI | MR S DUTTA |

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|----|--|--|--|---|
| 18 | MACApp./132/2020 WITH LCR WITH I.A.(Civil)/809/2020 in MACApp./132/2020 | THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS, THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS, | MS.R D MOZUMDAR MS. C MOZUMDAR MS.R D MOZUMDAR MS. C MOZUMDAR | MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGHAIN(R- 1-4) |
| 19 | MACApp./210/2020 WITH LCR WITH I.A.(Civil)/1442/2020 in MACApp./210/2020 | ORIENTAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAHMUDA KHATUN AND 2 ORS | MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR | MR. S K SINGH MR. V K CHOPRA MR. M I HUSSAIN MR. M I HUSSAIN MR. S M RAHMAN MR. S M RAHMAN MR J CHOPRA MS S PATOWARY |
| 20 | MACApp./82/2021 WITH LCR, FIXED WITH I.A.(Civil)/1037/2021 in MACApp./82/2021 | NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS. | MR. R GOSWAMI MS. P BORTHAKUR MR. R GOSWAMI MS. P BORTHAKUR | MR. S N KRISHNATRAYA (R1) |
| 21 | MACApp./249/2021 WITH LCR, FIXED | NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. BHARATI DAS AND 4 ORS. | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MS. S KHANIKAR MS. P BARUAH |
| 22 | MACApp./518/2022 WITH LCR, FIXED | THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD Versus BIBHA MISHRA AND 6 ORS (F) | MR. A BHATTACHARYYA | MR. K R PATGIRI (R-6 AND 7) MR. M KHAN for (R-1,2,4 and 5) MS. U HAZARIKA (R-6 AND 7) |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 4) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 5) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 6) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 7) | MR. P SUNDI | 22-05-2024 | To | 06-06-2024 |
| 8) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 9) | MR. A THAKUR | 24-05-2024 | To | 06-06-2024 |
| 10) | MS. B M CHETRI | 28-05-2024 | To | 04-06-2024 |
| 11) | MS. D GHOSH | 28-05-2024 | To | 04-06-2024 |
| 12) | MS. R D MOZUMDAR | 28-05-2024 | To | 31-05-2024 |
| 13) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS**

**THIS BENCH WILL RISE AT 1:00 P.M. AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA
AND HIS LORDSHIP, IF REQUIRED]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|--|--|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./1330/2024 WITH OFFICE NOTE. | BIKRAM DEBBARMA Versus THE UNION OF INDIA | MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL S K DAS | SC, NCB |
| 2 | Bail Appln./1535/2024 | ABDUL AZIZ Versus THE STATE OF ASSAM | MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI | PP, ASSAM |
| 3 | Bail Appln./1537/2024 B/O | SANJIB SARMA Versus THE STATE OF ASSAM | MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI | PP, ASSAM |
| 4 | Bail Appln./1539/2024 | MD. MAINUL HOQUE Versus THE STATE OF ASSAM | MD B ISLAM MR. A A MONDAL MR A ALAM | PP, ASSAM |
| 5 | Bail Appln./1542/2024 | NAJIM UDDIN Versus THE STATE OF ASSAM | MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN | PP, ASSAM |
| 6 | Bail Appln./1547/2024 | LITON DAS AND ANR. Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM | PP, ASSAM |
| 7 | Bail Appln./1548/2024 | ASHADUL ISLAM Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR | PP, ASSAM |
| MOTION (AB) | | | | |
| 8 | AB/1394/2024 | MUKUL HUSSAIN @ BAPPI Versus THE STATE OF ASSAM | MR. S Z SHEIKH MS A GOGOI | PP, ASSAM |

MOTION

9 [W.P.\(CrI.\)/11/2024](#)
FIXED. ASHOK AGARWALLA MR. A GOYAL GA, ASSAM
Versus MR. A CHOUDHURY
M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED AND 5 ORS MR. J P MORE

10 [CrI.Pet./615/2024](#)
JAYANTA KALITA MR T KALITA PP, ASSAM
Versus J DASGUPTA
THE STATE OF ASSAM AND ANR

ADMISSION

11 [CrI.Rev.P./161/2024](#)
FIXED. ABHIJIT SAIKIA MS N SAIKIA PP, ASSAM
Versus
THE STATE OF ASSAM

WITH
12 [CrI.Pet./32/2024](#)
ABHIJIT SAIKIA MS N SAIKIA MR. P J BARMAN(R-4)
Versus MR. R K PRADHAN MR W R MEDHI(R-4)
THE STATE OF ASSAM AND 3 ORS MR. A K SAIKIA MR P TALUKDAR(R-4)
PP, ASSAM

BAIL HEARING (BA)

13 [Bail Appln./2914/2023](#)
WITH SCANNED COPY OF CASE RECORD. MD MOSTAFA ALAM @ MOSTAFA SK MR D KALITA PP, ASSAM
Versus MR. M HUSSAIN
THE STATE OF ASSAM MR. P DUTTA

14 [Bail Appln./466/2024](#)
WITH SCANNED COPY OF CASE RECORD SAJAN AHMED BARBHUIYA AND ANR. MR. L R MAZUMDER PP, ASSAM
Versus MR. A ISLAM
THE STATE OF ASSAM MR E HUSSAIN

BAIL HEARING

15 [AB/4046/2023](#)
FIXED RAJESH NATH MR H BARUAH PP, ASSAM
Versus MR P P PHUKAN
THE STATE OF ASSAM

16 [AB/422/2024](#)
FIXED AJGAR ALI MD B ISLAM PP, ASSAM
Versus MR. A A MONDAL
THE STATE OF ASSAM MR S HUSSAIN
MR A ALAM
MR. S UDDIN

17 [AB/693/2024](#)
FIXED OMAR ALI SHEIKH AND 3 ORS. MR S M ABDULLAH P PP, ASSAM
Versus
THE STATE OF ASSAM

WITH
18 [AB/692/2024](#)
JAHARUL ISLAM MR S M ABDULLAH P PP, ASSAM
Versus MR S H SIKDAR
THE STATE OF ASSAM MR. J ALI

19 [AB/734/2024](#)
FIXED SURESH KUMAR KASHLIWAL MR. C K NATH PP, ASSAM
Versus MR. S MUNIR
THE STATE OF ASSAM MR. AJAY SARMA

20 [AB/847/2024](#)
FIXED MURSHIDA KHATUN MR. B K DAS PP, ASSAM
Versus MS. P DAS
THE STATE OF ASSAM MS. P DAS

21 [AB/973/2024](#)
FIXED PRADIP CH. KALITA MR. P J SAIKIA PP, ASSAM
Versus B BURAGOHAIN
THE STATE OF ASSAM MS D DUTTA

WITH
22 [AB/1108/2024](#)
PRADIP CH. KALITA MR. P J SAIKIA PP, ASSAM
Versus MS D DUTTA
THE STATE OF ASSAM

23 [AB/1199/2024](#)
FIXED SOWKHATUL ISLAM BORA MR. N HASAN PP, ASSAM
Versus MR. A HASAN
THE STATE OF ASSAM MR. I K BURAGOHAIN

24 [AB/1302/2024](#)
FIXED HARI PRASAD PANDIYA MR. A GANGULY PP, ASSAM
Versus MR. A DUTTA
THE STATE OF ASSAM MR. A DHANUKA

QUASHMENT

| | | | | |
|----------------|--|---|--|---|
| 25 | Crl.Pet./69/2021 | ROJIBON NESSA AND 2 ORS. Versus REJABUDDIN AHMED | MR. B D DEKA MR. M DAS N CHAUDHURY | MR. M U MONDAL MR. A WAHAB MR. A AHMED MD. I H KHAN MR. I U CHOWDHURY MR A ALIM SK |
| 26 | Crl.Pet./86/2022 WITH LCR (ONE FILE). FIXED. | DEVESH BIRWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. | MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN | DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM |
| 27 | Crl.Pet./217/2022 WITH LCR 1 FILE (SCANNED) | ASHOK PUROHIT Versus THE STATE OF ASSAM AND ANR | MR. J KALITA MR D KALITA | MR H S KALSI (R-2) MR. I S KALSI (R-2) PP, ASSAM |
| 28 | Crl.Pet./599/2022 | MRS. KAMALA DAS Versus KAJI HOBIBUR RAHMAN AND ANR | MR. S KALITA MR P DAS MS D TALUKDAR | MR. A GANGULY (R-2) MR. M J QUADIR (R-1) MR. K MIRA (R-1) MR S S ISLAM (R-1) |
| 29 | Crl.Pet./656/2023 | DHARANI KR DAS Versus THE STATE OF ASSAM AND ANR | MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN | MR. J K GOSWAMI (r-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM |
| 30 | Crl.Pet./1105/2023 FIXED. | JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 3 OTHERS | MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM | DY. S.G.I. PP, ASSAM SR. GOVT. ADVOCATE, ASSAM |
| WITH | | | | |
| 31 | Crl.Pet./1108/2023 | ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM | MR. D NATH, MR. M PHUKAN, PP, ASSAM DY.S.G.I. PP, ASSAM SR. GA, ASSAM |
| WITH | | | | |
| | I.A.(Crl.)/1022/2023 in Crl.Pet./1108/2023 | ZAKIR HUSSAIN, Versus THE STATE OF ASSAM AND 3 ORS | MR S BORTHAKUR MR. S U AHMED | PP, ASSAM |
| 32 | Crl.Pet./1295/2023 FIXED | MANAB BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR | MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA | MS. M BHATTACHARJEE (R-2) MS. M BHARATI (R-2) MS. P DASGUPTA (R-2) PP, ASSAM |
| WITH | | | | |
| | I.A.(Crl.)/490/2024 in Crl.Pet./1295/2023 | SMT. SUPARNA ROY CHOUDHURY Versus MANAB BHATTACHARJEE, | MS M BHARATI | MR N A MAZARBHUIYA |
| HEARING | | | | |
| 33 | I.A.(Crl.)/971/2023 PART-HEARD, WITH LCR 4 FILES in Crl.A./331/2023 WITH Crl.A./331/2023 | LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM | MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY | PP, ASSAM |
| 34 | Crl.A./168/2011 FIXED, WITH LCR 4 FILES | SHAM @ SHYAM DAS Versus THE STATE OF ASSAM | MR.Z ALAM MR.G KAKATI | PP, ASSAM |
| 35 | CRL.A(j)/27/2018 1 Y 4 M 2 D :WITH OFFICE NOTE, LCR 6 FILES, P.B.-1 WITH CRL.A(j)/10/2018 | BIMAN BORA @ BIREN Versus THE STATE OF ASSAM | MR M DUTTA, AMICUS CURIAE | PP, ASSAM |
| 36 | CRL.A(j)/10/2018 | BABU DAS @ JADU Versus THE STATE OF ASSAM | MR. M DUTTA, AMICUS CURIAE | PP, ASSAM |
| 37 | Crl.Rev.P./493/2019 WITH LCR 6 FILES | MD. SAHIDUL KHAN AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR M J QUADIR MR. K MIRA MR S S ISLAM | MD I H LASKAR M N KHAN PP, ASSAM |

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|----|--|--|--|---------------------------|
| 38 | Crl.Rev.P./503/2019 WITH LCR (FOUR FILES). FIXED. | SHAH NAWAZ HUSSAIN Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. I U CHOWDHURY | PP, ASSAM |
| 39 | CRL.A(j)/101/2022 1 Y 9 M 26 D :WITH LCR 5 FILES, P.B. 1 | GUNAJIT DAS Versus THE STATE OF ASSAM | MR K P PATHAK (AMICUS CURIAE) | PP, ASSAM |
| 40 | I.A.(Crl.)/440/2022 WITH LCR (THREE FILES). in Crl.A./186/2022 | PINKU KALITA Versus THE STATE OF ASSAM AND ANR | MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI | MS. M BARMAN PP, ASSAM |
| | WITH Crl.A./186/2022 | PINKU KALITA Versus THE STATE OF ASSAM AND ANR | MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI | MS. M BARMAN PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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|-----|------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 4) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
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| 6) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 7) | MR. P SUNDI | 22-05-2024 | To | 06-06-2024 |
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| 12) | MS. R D MOZUMDAR | 28-05-2024 | To | 31-05-2024 |
| 13) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|---|---|--|
| MOTION (BA) | | | |
| 1 Bail Appln./1540/2024 | RAKESH KALITA Versus THE STATE OF ASSAM | MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI | PP, ASSAM |
| 2 Bail Appln./1541/2024 | MD IMDADUL HOQUE AND ANR Versus THE STATE OF ASSAM | MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA | PP, ASSAM |
| 3 Bail Appln./1543/2024 | MOJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |
| 4 Bail Appln./1545/2024 | SOFIQU L ISLAM Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |
| 5 Bail Appln./1546/2024 | SAIFUL ISLAM @ SAIFUL ISLAM SIDDIQUE Versus THE STATE OF ASSAM | MD A RAHMAN MS. A KHATUN | PP, ASSAM |
| MOTION | | | |
| 6 Crl.Rev.P./77/2024 | DIBYAJYOTI DEKA Versus THANESWAR DEKA | MR. A TALUKDAR MR. D KALITA | |
| ADMISSION | | | |
| 7 Crl.Pet./1119/2022 WITH SCANNED COPY OF CASE RECORD. FIXED. | GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. M AHMED A RAHMAN MD I H LASKAR MR. R A MAZUMDER | MR. J ISLAM (R-2) MR. A HUSSAIN (R-2) MR. N A MAZARBHUIYA (R-2) MR. M ROHMAN (R-2) PP, ASSAM |
| 8 Crl.Pet./895/2023 FIXED, WITH LCR 1 FILE | AKMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. R P HAZARIKA D LASKAR | PP, ASSAM |
| BAIL HEARING (BA) | | | |
| 9 Bail Appln./505/2024 FIXED, WITH OFFICE NOTE, WITH LCR (SCANNED) | ABDUL JALIL Versus THE STATE OF ASSAM | Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN | PP, ASSAM |

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|---------------------|--|--|--|--|
| 10 | Bail Appln./1256/2024 FIXED | GAHANU MAHALI AND 3 ORS. Versus THE STATE OF ASSAM | MR P DAS A DAS MS N BARUAH | PP, ASSAM |
| 11 | Bail Appln./1335/2024 FIXED | IAISHAH DHAR AND ANR Versus THE STATE OF ASSAM | MS. A. MEDHI | PP, ASSAM |
| BAIL HEARING | | | | |
| 12 | AB/3090/2023 FIXED | KARUNA DEKA Versus THE STATE OF ASSAM | MR. A K AZAD MS S DEVI | PP, ASSAM |
| 13 | AB/62/2024 FIXED | MD SHAHEB ALI Versus THE STATE OF ASSAM | MR. B CHOWDHURY | PP, ASSAM |
| 14 | AB/955/2024 B/O | SHAHADAT ALI Versus THE STATE OF ASSAM | MR. A T SARKAR MR S HUSSAIN | PP, ASSAM |
| 15 | AB/1153/2024 FIXED | PRABIR BISWAS Versus THE STATE OF ASSAM | MR. A T SARKAR | PP, ASSAM |
| 16 | AB/1179/2024 FIXED | AZHAR UDDIN Versus THE STATE OF ASSAM | SAMIM RAHMAN T A LASKAR | PP, ASSAM |
| 17 | AB/1228/2024 FIXED | MD. MOSRAFE MURTAZA AHMED (MINOR) Versus THE STATE OF ASSAM | MR A NATH MR. NAYAN J. MEDHI | PP, ASSAM |
| 18 | AB/1269/2024 FIXED | INNUS ALI MAZUMDER Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. R A MAZUMDER | MR. A M BARBHUIYA MS A BEGUM PP, ASSAM |
| 19 | WITH AB/1266/2024 | ABDUL HANNAN MAZUMDER AND 6 ORS. Versus THE STATE OF ASSAM | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | PP, ASSAM |
| 20 | AB/1326/2024 FIXED | KAMAL DAS Versus THE STATE OF ASSAM | MR. R BARUAH | PP, ASSAM |
| ORDERS | | | | |
| 21 | Crl.L.P./41/2023 B/O, WITH OFFICE NOTE in Crl.A./8942/2023 WITH Crl.A./8942/2023 (Filing Number) | BIREN SARMA Versus THE STATE OF ASSAM AND 2 ORS. | MR. S SAHU P KAKATI MS A ROY | MS. P BORAH (R-2,3) PP, ASSAM |
| 22 | I.A.(Crl.)/493/2024 in Crl.A./4180/2024 WITH Crl.A./4180/2024 (Filing Number) WITH I.A.(Crl.)/4181/2024 (Filing Number) | SRI BIREN SARMA Versus THE STATE OF ASSAM AND 2 ORS A SUREN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR. SUREN DAS AND ANR Versus THE STATE OF ASSAM AND ANR | MS A ROY MR. M K DAS (LEGAL AID COUNSEL) MR. M K DAS MR. M K DAS | PP, ASSAM |
| HEARING | | | | |
| 23 | Crl.A./132/2012 FIXED, WITH LCR 5 FILES | ABDUL JALIL and ORS Versus THE STATE OF ASSAM | MR.H DEKA MR.A K SARMA | PP, ASSAM |

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| 24 | Crl.A./238/2012 FIXED, WITH LCR 3 FILES | BAPU RAM BASA Versus THE STATE OF ASSAM | MR.P SARMAH MR.R SARMA MR.K PATHAK MS.T R KALITA MR.J GOGOI | PP, ASSAM |
| 25 | Crl.A./241/2012 FIXED, WITH LCR 5 FILES | SANTOSH KALITA Versus THE STATE OF ASSAM | MR.A KHANIKAR MRS.P BORA | PP, ASSAM |
| 26 | Crl.A./49/2013 WITH OFFICE NOTE, WITH LCR 2 FILES | MANAB LAHKAR Versus MUKUNDA RAM DAS and ANR | MR.S C BISWAS MR.H RAHMAN MR.B CHOUDHURY MR.M K NATH MR. C S RAY MS.A DEY MR.D BANIA MISS S SARKAR | MR M J QUADIR MR. N ANSARI PP, ASSAM |
| 27 | Crl.Pet./609/2016 | DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS | MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ | MR.C S RAY(R- 1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MSS SENGUPTAR- 1and2 MS.P BORGOHAIN(R- 1&2) |
| | WITH | | | |
| 28 | Crl.Pet./188/2015 | DR. DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS | MR.M K CHOUDHURY DR.G LAL MRU SARMA MR.A N I HUSSAIN MRP BHARDWAJ MS.R BEGUM | MR.A GOYAL(R-1&2) MR.C S RAYR-1and2 MR.A CHOUDHURY(R-1&2) MR. D KAKOTI(R-1) PP, ASSAM MR.S SENGUPTA(R-1&2) |
| | WITH | | | |
| 29 | Crl.Pet./608/2016 | DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS. | MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ | MR.C S RAY(R-1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MS.P BORGOHAINR- 1and2 MSS SENGUPTA(R- 1&2) |
| 30 | CRL.A(J)/90/2020 WITH LCR 5 FILES, P.B. 1 | KALICHARAN GOWALA Versus THE STATE OF ASSAM | MS. B SARMA, AMICUS CURIAE | PP, ASSAM |
| 31 | Crl.Pet./70/2022 WITH SCANNED COPY OF CD (ONE FILE) | DILIP KUMAR SINGH Versus THE STATE OF ASSAM AND ANR | MR. P BORAH MRS K M SAIKIA | MR. P N GOSWAMI (r-2) MR B CHOUDHURY (r-2) MR. K P PATHAK (r-2) PP, ASSAM |
| 32 | CRL.A(J)/115/2022 <u>3 Y 11 M 1 D</u> :WITH LCR 5 FILES | BIDYUT RAJBHAR Versus THE STATE OF ASSAM AND ANR. | DR. B N GOGOI | PP, ASSAM |
| 33 | Crl.A./292/2022 <u>1 Y 8 M 24 D</u> :B/O, WITH LCR 6 FILES | PANI RAM TOKBI Versus THE STATE OF ASSAM AND ANR. | MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA | MS S MEDHI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM |
| 34 | Crl.Rev.P./466/2022 WITH LCR 4 FILES | JONISH KRO Versus THE STATE OF ASSAM | MR. S C BISWAS MRS. R RONGMEI MS. K L R YANTHAN MR. M BASUMATARY | PP, ASSAM |
| <u>STAY MATTERS</u> | | | | |
| 35 | Crl.Pet./583/2022 WITH LCR (ONE FILE). | MOMINA KHAN Versus MD. SUHEL @ MD. SUHIL KHAN | MR. A GANGULY MR T CHHETRI | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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|-----|------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 4) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 5) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 6) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 7) | MR. P SUNDI | 22-05-2024 | To | 06-06-2024 |
| 8) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 9) | MR. A THAKUR | 24-05-2024 | To | 06-06-2024 |
| 10) | MS. B M CHETRI | 28-05-2024 | To | 04-06-2024 |
| 11) | MS. D GHOSH | 28-05-2024 | To | 04-06-2024 |
| 12) | MS. R D MOZUMDAR | 28-05-2024 | To | 31-05-2024 |
| 13) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH AND MAC APPEAL MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|--|---|--------------------------|--|
| <u>MOTION (BA)</u> | | | | |
| 1 | Bail Appln./1468/2024 | MD. MUKADUL ISLAM Versus THE STATE OF ASSAM | MR. B CHOWDHURY | PP, ASSAM |
| <u>ADMISSION</u> | | | | |
| 2 | Crl.Rev.P./145/2020 PART-HEARD, FIXED | CENTRAL BUREAU OF INVESTIGATION Versus DIBYAJYOTI DUTTA (A-1) AND 4 ORS. | MR. S C KEYAL SC, CBI | MR. S S S RAHMAN (R-1) MR. S BORTHAKUR (R-1) SYED BURHANUR RAHMAN (R-1) MR. A W AMAN (R-1) MR. D BORA (R-3 & 4) MR. D GOGOI (r-5) MR. D GOGOI (r-5) MR. D GOGOI (r-5) MR. N MAHAJAN (R-3 & 4) MR. J ABBAS (R-1) MR. S A BARBHUYAN (R-1) MR. I BORTHAKUR (R-5) |

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| 3 | WITH Crl.Pet./312/2020 | CENTRAL BUREAU OF INVESTIGATION Versus SWETABH SUMAN, CIT (APPEAL) AND 6 ORS | MR. S C KEYAL SC, CBI | MR. B C DAS MR K AGARWAL (R-5) MR. S CHAUHAN MR. A K DAS (R-7) MS. M KUMARI (RI 6) MS. M KUMARI (RI 6) MR B K SINGH MR B K SINGH MR. A CHAUDHURY (R-2) MR. P K DAS (R-2) MR A CHANDRAN (R-1) MR. A R SHOME MR. D K BHATTACHARYYA (R-7) MR. D BORA (R-2) MR N Z LOTHAN (R-1) MR D NANDI (R-6) MR D NANDI (R-6) MR. P MAZUMDER (R-5 & 6) MR. N MAHAJAN (R-2) MR D AKRAM MR D AKRAM MR. M KALITA r-6) B U LASKAR (R-6) MR. S K GUPTA (R-1) MS. D PEGU |
| 4 | Crl.Rev.P./345/2023 FIXED, WITH LCR 1 FILE | BHABEN KUMAR Versus RINTI DEKA | MR R M DAS MR. C SHARMA MD M HOQUE | MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH P. NATH DR AZIZ KHAN PP, ASSAM |
| 5 | WITH Crl.Rev.P./167/2023 | CENTRAL BUREAU OF INVESTIGATION Versus RAHUL KUMAR | MR M HALOI (SPL. PP, CBI) | |
| 6 | Crl.Pet./216/2024 FIXED, WITH LCR 1 FILE | MANASH MOHAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | |
| BAIL HEARING (BA) | | | | |
| 7 | Bail Appln./1461/2024 FIXED | AZAHARUL ISLAM @ AJAHARUL ISLAM Versus THE STATE OF ASSAM | MR. N HASAN MR. A HASAN MR SUBHRAJIT SAIKIA | PP, ASSAM |
| BAIL HEARING | | | | |
| 8 | AB/4107/2023 FIXED | SAMSUL ALI Versus THE STATE OF ASSAM | MR. T CHUTIA MS S NASRAT MR H BORAH | PP, ASSAM |
| 9 | AB/911/2024 | MEGHRAJ KOTHARI Versus THE STATE OF ASSAM | MR. K N CHOUDHURY MR. P JAIN MS N BARUAH | PP, ASSAM |
| 10 | AB/1259/2024 FIXED | SANIDUL ISLAM Versus THE STATE OF ASSAM | MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH | PP, ASSAM |
| 11 | AB/1298/2024 FIXED | ATOWAR RAHMAN AND ANR. Versus THE STATE OF ASSAM | MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN | PP, ASSAM |

ORDERS

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| 12 | I.A.(CrI.)/161/2024 WITH OFFICE NOTE, WITH LCR 4 FILES, FIXED in CrI.A./48/2024 WITH CrI.A./48/2024 | PABITRA RABHA @ KALYAN RABHA Versus THE STATE OF ASSAM AND ANR. | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| | | PABITRA RABHA @ KALYAN RABHA Versus THE STATE OF ASSAM AND ANR. | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| HEARING | | | | |
| 13 | CrI.A./143/2011 WITH OFFICE NOTE, WITH LCR 7 FILES | MUKUL DAS AND ANR Versus STATE OF ASSAM | MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA | PP, ASSAM |
| 14 | WITH CrI.A./131/2011 | SANJIB DAS Versus STATE OF ASSAM | MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY | PP, ASSAM |
| 15 | WITH CrI.A./140/2011 | DILIP DAS Versus THE STATE OF ASSAM | MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI | PP, ASSAM |
| 16 | CrI.A./47/2012 WITH LCR 5 FILES | SMT. JYOTI BARUAH, Versus RAJU DUTTA and ORS, | MR.I A HAZARIKA MR.H ALI MR.R K GOSWAMI | MR.P DAS MR.D K KOTHARI MR.U K BARMAN MR.B DEKA MR.D DEKA PP, ASSAM MS.S BHATTACHARJEE |
| 17 | CrI.A./81/2012 WITH LCR 6 FILES, WITH P.B. 1 | MD. NIZAM ALI @ NIZAMADDIN Versus STATE OF ASSAM | MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA | PP, ASSAM |
| 18 | CrI.A./123/2012 WITH LCR 4 FILES | NUR BAKTA BORA Versus THE STATE OF ASSAM | MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI | PP, ASSAM |
| 19 | CrI.Rev.P./178/2012 WITH LCR 8 FILES | MD RANESH ALI Versus THE STATE OF ASSAM | MRM H AHMED MISSS KANUNGOE MR.A S CHOUDHURY MS.N SULTANA | PP, ASSAM |
| 20 | CrI.Rev.P./244/2012 WITH LCR 5 FILES | MD. JIAUR RAHMAN @ KALA and ANR. Versus THE STATE OF ASSAM | MR.F K R AHMED MR.M K HUSSAIN | PP, ASSAM |
| 21 | CrI.Rev.P./375/2012 WITH LCR 3 FILES | ABDUS SATTAR and 3 ORS Versus THE STATE OF ASSAM | MR.H R KHAN MR.N ISLAM MR.N M SARKAR MR.D MISRA | PP, ASSAM |
| 22 | CrI.Rev.P./388/2012 WITH LCR 4 FILES | RAJ NARAYAN SAH Versus THE STATE OF ASSAM | MR.A M BORA MR.D GOGOI MR.S R BORUAH | PP, ASSAM |
| 23 | CrI.A./143/2015 WITH LCR 4 FILES, WITH P.B. 1 | MD ABBAS ALI and ANR Versus THE STATE OF ASSAM and ANR | MR.M U MAHMUD MR.A DAS MR.S HAQUE MR.H R CHOUDHURY MR.M ALI MR.A RAHMAN | PP, ASSAM |
| 24 | CrI.A./322/2015 WITH LCR 4 FILES | ABDUL HANNAN LASKAR and 3 ORS Versus THE STATE OF ASSAM and ANR | MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI | MS.R BEGUMR-2 PP, ASSAM |
| 25 | CrI.A./80/2016 WITH LCR 6 FILES | SRI BASANTA SAIKIA Versus THE STATE OF ASSAM and ANR | MR.K K HANDIQUE MRP GOGOI MR.J K CHUTIA | MR. J AHMED (R2) S Z AHMED (R2) PP, ASSAM MS. M AHMED (R2) |
| 26 | CrI.A./171/2017 WITH LCR 4 FILES | SAFIQUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM and ANR | MR.A H M R CHOUDHURY MR.N S LASKAR MR.R A CHOUDHURY | PP, ASSAM |

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| 27 | Crl.A./235/2018 WITH LCR 6 FILES | SHRI SUDEV DAS Versus THE STATE OF ASSAM AND ANR | MR. A ALAM MR. M ALAMGEER | MRS N GOSWAMI (R2) MR. S KASHYAP (R2) PP, ASSAM |
| 28 | I.A.(Crl.)/588/2020 WITH OFFICE NOTE, WITH LCR 4 FILES, WITH P.B. 1 in Crl.A./218/2020 WITH Crl.A./218/2020 | ROSHEN ALI Versus THE STATE OF ASSAM AND ANR. | K U AHMED MS P SARMA MS N HASAN | MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM |
| | | ROSHEN ALI Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. N UDDIN K U AHMED MS P SARMA MS N HASAN MR. M ISLAM MR S K CHHETRY | MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM |
| 29 | CRL.A(J)/70/2022 <u>2 Y 0 M 19 D</u> :WITH LCR 4 FILES, P.B.- 1, FIXED WITH I.A.(Crl.)/354/2024 in CRL.A(J)/70/2022 | SUNIL YADAV Versus THE STATE OF ASSAM | MR K P PATHAK (AMICUS CURIAE) | PP, ASSAM |
| | | SUNIL YADAV Versus THE STATE OF ASSAM, | | PP, ASSAM |
| 30 | Crl.Pet./77/2022 WITH 1 LCR FILE WITH I.A.(Crl.)/96/2023 in Crl.Pet./77/2022 | RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. S K DEORI MR J LIKHA MS. SOMILA | MR G N SAHEWALLA (R-2) MR. P BORA (R-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (R-2) MS. S. TODI (R-2) MS. P BORA (R-2) PP, ASSAM |
| | | SHRI DILIP BANSAL Versus RATU TECHI AND 6 ORS. | MR. R P SARMAH | MR. S K DEORI |
| 31 | Crl.Rev.P./487/2022 WITH 2 LCR FILES | ABDUL RAUF CHOUDHURY Versus JABA BEGUM BORA AND ANR | MR. T K BHUYAN MR A ALI MS. M KHATUN | MR. M R SODIAL (R-1) MS. S Z HAYAT (R-1) MS. H. BHARALI (R-1) MS. B H SHIRIN (R-1) PP, ASSAM |
| 32 | CRL.A(J)/32/2023 <u>1 Y 4 M 17 D</u> :WITH LCR 3 FILES | KARTIK DAS Versus THE STATE OF ASSAM AND ANR. | MR. M A MONDAL MR. A ISLAM S I AKAND | PP, ASSAM |
| 33 | CRL.A(J)/87/2023 <u>1 Y 2 M 6 D</u> :WITH 3 LCR FILES | KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS | MR. S BISWAS MS D DEVI | PP, ASSAM |
| 34 | Crl.Rev.P./175/2023 WITH 3 LCR FILES | BIBEKANANDA DAS Versus THE STATE OF ASSAM AND ANR | MR P K DAS | MR. A BHATTACHARYYA (r- 2) MR. R A CHOUDHURY (R- 2) MR N BARMAN (r-2) MR S HUSSAIN (r-2) MS. S DAS (R- 2) PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

| | | | | |
|----|------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 4) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 5) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 6) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 7) | MR. P SUNDI | 22-05-2024 | To | 06-06-2024 |

| | | | | |
|-----|------------------|------------|----|------------|
| 8) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 9) | MR. A THAKUR | 24-05-2024 | To | 06-06-2024 |
| 10) | MS. B M CHETRI | 28-05-2024 | To | 04-06-2024 |
| 11) | MS. D GHOSH | 28-05-2024 | To | 04-06-2024 |
| 12) | MS. R D MOZUMDAR | 28-05-2024 | To | 31-05-2024 |
| 13) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,30th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 23****[CIVIL BENCH - III]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|---|
| MOTION | | | | |
| 1 | WP(C)/2359/2024 B/O | YOGENDRA SINGH CHAUDHARY Versus THE STATE OF ASSAM AND 2 ORS | MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH DR AZIZ KHAN | SC, NHM SC, HEALTH AND F W |
| 2 | WP(C)/2730/2024 FIXED | JIBON DUTTA AND 457 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. P K ROY MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA | GA, ASSAM SC, FINANCE DEPTT. |
| ADMISSION | | | | |
| 3 | WP(C)/2554/2016 B/O | JITEN CHANDRA SAIKIA Versus THE UNION OF INDIA AND 3 ORS | MR.R A CHOUDHURY MR B KAUSHIK | C.G.C. MR.G PEGU ASSTT.S.G.I. |
| 4 | WP(C)/5232/2017 FIXED | BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS. | MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS | SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED |
| 5 | WP(C)/4855/2020 FIXED | DAMAYANTI DAS Versus THE STATE OF ASSAM AND 2 ORS. | MS M HAZARIKA MS. S KHOUND MR D KHAN | GA, ASSAM SC, REVENUE |
| 6 | WITH WP(C)/4851/2020 | SABITRI TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS. | MS M HAZARIKA MS. S KHOUND MR D KHAN | GA, ASSAM SC, REVENUE |
| 7 | WP(C)/5770/2020 B/O | RUKMINI ROY Versus THE STATE OF ASSAM AND 3 ORS. | MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG | SC, IRRIGATION |
| 8 | WITH WP(C)/5379/2020 | PURNIMA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS | MR. M J BARUAH MS B MAJUMDER MS. M NEOG | SC, AG MR. S K MEDHI (R-5) SC, IRRIGATION SC, FINANCE |

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|----|--|--|--|---|
| 9 | WP(C)/3191/2021 B/O | MRIDUL DUTTA Versus THE UNION OF INDIA AND 6 ORS | MR. S BORA MS J RAJKUMARI | MR. R M DAS (R-6) MS. A BEGUM (R-6) ASSTT.S.G.I. MR. S S SARMA |
| 10 | WP(C)/938/2022 FIXED | RAJU BHUYAN Versus THE STATE OF ASSAM AND 5 ORS | MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG | SC, PWD SC, FINANCE |
| 11 | WP(C)/1249/2022 FIXED | FORCE NO. 0750090137 CT/GD NARUJ KR. DOLEY Versus THE UNION OF INDIA AND 7 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA | MR. G PEGU ASSTT.S.G.I. |
| 12 | WP(C)/4833/2022 FIXED | ABC 103 SURHAB ALI Versus THE STATE OF ASSAM AND 3 ORS. | MD. A J ATIA MS J MARIYAM MS A H ATIA | GA, ASSAM |
| 13 | WP(C)/5356/2023 FIXED | GANESH PRASAD YADAV Versus THE FOOD CORPORATION OF INDIA AND 3 ORS | MR B CHOUDHURY MR. K P PATHAK MR ARINDAM BARUAH | SC, F C I |
| 14 | WP(C)/7416/2023 FIXED | DIP PHUKAN Versus THE STATE OF ASSAM AND 4 ORS | MR MINTU SAIKIA MS R DUTTA | GA, ASSAM SC, FINANCE |
| 15 | WP(C)/177/2024 B/O | KARPUNPULI DOLEY Versus THE STATE OF ASSAM AND 2 ORS | MR J PAYENG MS A PAYENG | GA, ASSAM MAHIBUR RAHMAN (r-3) MR R SARKAR (r-3) MS. NISHA BEGUM (r-3) |
| 16 | WP(C)/406/2024 FIXED | NABAKESH GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS | MR. N BORAH MR M.J. BHARALI | SC, AG SC, FINANCE |
| 17 | WP(C)/870/2024 B/O | ANIL KUMAR Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS | MR. S BORA MS J RAJKUMARI | SC, A S H B |

ORDERS

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| 18 | WP(C)/6521/2017 FIXED | RAJJAD AHMED BORBHUIYA Versus THE STATE OF ASSAM and 3 ORS. | MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.B K KASHYAP | MR. S. DUTTA, SC, P AND R.D. GA, ASSAM |
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HEARING

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| 19 | WP(C)/2525/2014 | JIT KR. DAS and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR.B N SARMA MR.U K NAIR MS.B PATHAK MR.D DAS MS.G SARMAH MS.D DAS | MR.N GOSWAMI GA, ASSAM SC, APDCL |
| 20 | WP(C)/4415/2014 | MD. KHALILUR RAHMAN Versus THE STATE OF ASSAM and 5 ORS, | MR.A F N U MOLLAH MR.F K R AHMED MR.K ISLAM | MR. K. KONWAR, SC, P AND R.D. GA, ASSAM MR. K. KONWAR, ADDL. AG,ASSAM |
| 21 | WP(C)/2571/2015 | JIBAN CHANDRA BORA Versus THE BOARD OF DIRECTORS and 4 ORS | MR J U CHOUDHURY MR. S KHOUND MR G C HAZARIKA MR. L Deka MR. C C DEKA | SC, APDCL |
| 22 | WP(C)/1683/2019 FIXED | AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS. | MR. U K NAIR MR. M P SARMA MR. R SINGHA | SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE |

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| 23 | WITH WP(C)/1680/2019 | ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS. | MR. U K NAIR MR. M P SARMA MR. R SINGHA | GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE |
| 24 | WP(C)/4305/2020 FIXED | HEMA CHETIA AND 5 ORS Versus UNION OF INDIA AND AND | MR. A D GUPTA MS. B DAS MR. B DAS | MR. B K DAS (R-2) MS J SARMAH ASSTT.S.G.I. |
| 25 | WP(C)/1192/2021 FIXED | PRASANNA SARMA AND 68 ORS Versus ASSAM GRAMIN VIKASH BANK AND ANR | MR. B K BHATTACHARJEE MISS A CHETIA | MR. A GANGULY (r-1 to 2) MR. A DHANUKA (r-1 to 2) SC, A G V B |
| 26 | WP(C)/5086/2022 FIXED | MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS | MR. B CHETRI MR K KASHYAB | GA, ASSAM MR. N UPADHAYAY, SC, PHE MR R DHAR, SC, PWD M KATAKY MR. D MAZUMDAR, ADDL. AG, ASSAM MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT. MR. D UPAMANYU, SC, HEALTH DEPTT. MS A LODHA, SC, WATER RESOURCE DEPTT. |
| 27 | WITH WP(C)/6861/2017 | DIMBESWAR DAS Versus THE STATE OF ASSAM and 13 ORS | MS B DEVI MR.R SARMA | GA, ASSAM SC, HEALTH |
| 28 | WITH WP(C)/8119/2017 | AJOY MAHANTA Versus THE STATE OF ASSAM and 4 ORS | MR.P P DUTTA MR.A BHATTACHARYYA MS.M KALITA | GA, ASSAM MR. R PHUKAN(R-5) SC, WATER RESOURCE |
| 29 | WITH WP(C)/334/2019 | LUKUMONI DEVI Versus THE STATE OF ASSAM AND 4 ORS. | MR. T DEURI MRS. R S DEURI | GA, ASSAM SC, WATER RESOURCE |
| 30 | WITH WP(C)/6047/2019 | RAMEN BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS. | MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR S JAFRI | GA, ASSAM |
| 31 | WITH WP(C)/7388/2019 | MANASH PRATIM BORAH Versus THE STATE OF ASSAM AND 5 ORS | MR. S SINHA MR. P KALITA | GA, ASSAM |
| 32 | WITH WP(C)/1403/2020 | IMRANA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS. | MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED | GA, ASSAM SC, P H E |
| 33 | WITH WP(C)/1846/2020 | ZAKIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS. | MR A R BHUYAN MR. M A I HUSSAIN | GA, ASSAM SC, IRRIGATION |
| 34 | WITH WP(C)/2526/2020 | SANJOY DAS Versus THE STATE OF ASSAM AND 5 ORS. | MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH | GA, ASSAM SC, FOREST DEPTT. |

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| 35 | WITH WP(C)/4059/2020 | ALAKA HALOI Versus THE STATE OF ASSAM AND 3 ORS. | MRS J D KHAUND MRS J D KHAUND MR. D BARUAH MR. P K BORDOLOI MS B PAUL | GA, ASSAM SC, FOREST |
| 36 | WITH WP(C)/5588/2020 | JAGADISH BARUAH Versus THE STATE OF ASSAM AND 7 ORS | MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA | GA, ASSAM |
| 37 | WITH WP(C)/595/2021 | FARHAD MD. ANAMUL HUSSAIN Versus THE STATE OF ASSAM AND 9 ORS | MR. J A AHMED MR. K M HASSAN | GA, ASSAM SC, PERSONNEL DEPT. SC, PWD SC, FINANCE |
| 38 | WITH WP(C)/754/2021 | NAYANMONI PHUKAN Versus THE STATE OF ASSAM AND 3 ORS | MRS P P BORAH MR. P K DAS MR S N ADHYAPAK MS B DAS | GA, ASSAM SC, PWD |
| 39 | WITH WP(C)/4093/2021 | BISPENDRA SINGH Versus THE STATE OF ASSAM AND 7 ORS | MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR | GA, ASSAM |
| 40 | WITH WP(C)/4216/2021 | JANA ROBIDAS Versus THE STATE OF ASSAM AND ANR. | MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. H.K. DEORI | GA, ASSAM |
| 41 | WITH WP(C)/4802/2021 | MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS. | MR. J C GOGOI MR. S ALI MS N BEGUM MR B ISLAM | GA, ASSAM SC, HEALTH |
| 42 | WITH WP(C)/4848/2021 | SAGARIKA DAS Versus THE STATE OF ASSAM AND 3 ORS. | MR. M J BARUAH MS B MAJUMDER MS M NEOG | GA, ASSAM SC, P H E |
| 43 | WITH WP(C)/4897/2021 | SURAJIT SAIKIA Versus THE STATE OF ASSAM AND 5 ORS. | MR. P J PHUKAN MR P P PHUKAN | GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPARTMENT) |
| 44 | WITH WP(C)/5095/2021 | MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS. | MR. P J PHUKAN MR P P PHUKAN | GA, ASSAM SC, FOREST |
| 45 | WITH WP(C)/5784/2021 | NAYANDEEP GHOSH Versus THE STATE OF ASSAM AND 2 ORS | MR H DAS MR. B C DEKA | GA, ASSAM SC, HEALTH |
| 46 | WITH WP(C)/5789/2021 | JUTIKA BARMAN Versus THE STATE OF ASSAM AND 2 ORS | MR. S K TALUKDAR MS. S T BOKTH | GA, ASSAM SC, HEALTH |
| 47 | WITH WP(C)/1289/2022 | BHANU PRIYA CHETIA Versus THE STATE OF ASSAM AND 5 ORS | MS. D J BORAH MR R DHAR MRS. R RONGMEI | GA, ASSAM |
| 48 | WITH WP(C)/2171/2022 | MRITUNJOY DAS Versus THE STATE OF ASSAM AND 4 ORS | MS. S DASGUPTA | GA, ASSAM SC, INDUSTRIES AND COMMERCE |
| 49 | WITH WP(C)/4005/2022 | KARTIK DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. B K DAS MS. P DAS | GA, ASSAM SC, AGRI. DEPARTMENT |

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| 50 | WITH WP(C)/4480/2022 | SUMAN DOLEY Versus THE STATE OF ASSAM AND 3 ORS | MS. S DOLEY | GA, ASSAM |
| 51 | WITH WP(C)/5129/2022 | RAJIB SENGUPTA Versus THE STATE OF ASSAM AND 4 ORS. | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM | GA, ASSAM SC, WATER RESOURCE |
| 52 | WITH WP(C)/5941/2022 | CHIRANJEEV NEOG Versus THE STATE OF ASSAM AND 3 ORS. | MR. B C DAS MS M D MEDHI | GA, ASSAM SC, FOREST |
| 53 | WITH WP(C)/6200/2022 | RINGCHAR DAIMARY Versus THE STATE OF ASSAM AND 5 ORS | MR. R PHUKAN | GA, ASSAM |
| 54 | WITH WP(C)/6805/2022 | BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN | SC, P AND R.D. GA, ASSAM |
| 55 | WITH WP(C)/8093/2022 | PINAK DEY Versus THE STATE OF ASSAM AND 5 ORS | MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM | SC, P AND R.D. GA, ASSAM |
| 56 | WITH WP(C)/8167/2022 | PAPU THAKURIA Versus THE STATE OF ASSAM AND 4 ORS | MR D BHATTACHARYA | GA, ASSAM |
| 57 | WITH WP(C)/179/2023 | SEHNAZ YASMIN AHMED Versus THE STATE OF ASSAM AND 5 ORS. | MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN | SC, P AND R.D. GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE |
| 58 | WITH WP(C)/344/2023 | RAMANANDA DEY@RAMANANDA CH DEY Versus THE STATE OF ASSAM AND 3 ORS | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA | GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE |
| 59 | WITH WP(C)/2007/2023 | TILAK DAS Versus THE STATE OF ASSAM AND 5 ORS | MR. I CHOUDHURY G BAROOAH R L CHUTIA MS N GUPTA MR. C DAS | GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE |

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| 60 | WITH WP(C)/2172/2023 | KRISHNA DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. M DUTTA MS S DEV MR J MAHANTA | GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE |
| 61 | WITH WP(C)/3501/2023 | KAKUMONI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS | MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH | SC, P AND R.D. GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE |
| 62 | WITH WP(C)/3581/2023 | SUMON RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS | MR. J KALITA MS S KAR | GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS MS A LODHA SC, INDUSTRIES AND COMMERCE MR. D UPAMANYU , SC, HEALTH DEPT. SC, WATER RESOURCE SC, HEALTH SC, P H E ADDL. AG,ASSAM |
| 63 | WP(C)/1349/2023 FIXED | ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K) | MR A SHARMA | MR S NATH SC, LIC |
| 64 | WP(C)/6984/2023 FIXED | SUBHASH DAIMARI @ SUBHASH DAIMARY Versus THE STATE OF ASSAM AND 2 ORS | MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB MS L HMAR | SC, TRANSPORT |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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|-----|------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 4) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 5) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 6) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 7) | MR. P SUNDI | 22-05-2024 | To | 06-06-2024 |
| 8) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 9) | MR. A THAKUR | 24-05-2024 | To | 06-06-2024 |
| 10) | MS. B M CHETRI | 28-05-2024 | To | 04-06-2024 |

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| 11) | MS. D GHOSH | 28-05-2024 | To | 04-06-2024 |
| 12) | MS. R D MOZUMDAR | 28-05-2024 | To | 31-05-2024 |
| 13) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------|--|--|--|---|
| MOTION | | | | |
| 1 | AB/1042/2024 WITH OFFICE NOTE | SIMAN BORO Versus THE STATE OF ASSAM | MR. J AHMED MR. P A AHMED MR Z RAHMAN MS. Q DAS | PP, ASSAM |
| ADMISSION | | | | |
| 2 | Crl.Rev.P./60/2016 PART-HEARD, FIXED, WITH LCR 3 FILES | PUTUL HAZARIKA Versus SMT. JAMUNA THAKURIA and ANR. | MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA | MR.S K GOSWAMI(R-1) MR.A ACHARYA R-1 MR.B K GOSWAMI(R-1) PP, ASSAM |
| BAIL HEARING | | | | |
| 3 | AB/1213/2024 FIXED | ANISUR RAHMAN Versus THE STATE OF ASSAM | MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN | PP, ASSAM |
| ORDERS | | | | |
| 4 | Crl.A./392/2023 O Y 10 M O D.:PART-HEARD, WITH LCR 3 FILES WITH I.A.(Crl.)/1021/2023 in Crl.A./392/2023 | MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM | MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN | PP, ASSAM |
| 5 | I.A.(Crl.)/1032/2023 in AB/3282/2023 WITH AB/3282/2023 | MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM | MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN | MR A W AMAN |
| | | JIABUR RAHMAN Versus HABIBUR RAHMAN AND 2 ORS | MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY | |
| | | HABIBUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 6 | I.A.(Crl.)/473/2024 FIXED, IN Bail Appln./4177/2023(D/O), WITH SCANNED COPY OF CASE RECORD in Bail Appln./4177/2023 | BABAI GOSWAI @ MINTU GUCHHAIT Versus THE STATE OF ASSAM | MR. M A CHOUDHURY | PP, ASSAM |

HEARING

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| 7 | Crl.Pet./303/2016 PART-HEARD, FIXED, WITH LCR 1 FILE | MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR. | MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI | S CHANDA MR. J SHARMA (R-1) MR. S CHAMARIA MR. G KAKOTI (R-1) MR. N DAS MR. P THAKURIA (R-1) MR. A N SARMAH MR. P R SARMA PP, ASSAM |
| | WITH I.A./1592/2016 in Crl.Pet./303/2016 | MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR. | MR.S K MEDHI MR.A DAS | PP, ASSAM |
| 8 | Crl.A./6/2009 WITH LCR 4 FILES | MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM | MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA | PP, ASSAM |
| | WITH I.A.(Crl.)/341/2021 in Crl.A./6/2009 | MAZIBUDDIN AHMED Versus THE STATE OF ASSAM | MR. M AGARWALLA | PP, ASSAM |
| 9 | Crl.Rev.P./57/2010 WITH LCR 4 FILES | MD AJJAHAN ALI Versus THE STATE OF ASSAM | MR.R SEKHAR MR.S SAIKIA MRU S BORGHAIN MR.A BARUA MS.B GOGOI | PP, ASSAM |
| 10 | Crl.Pet./188/2012 WITH LCR | MAHABIR PRASAD THAKUR and ANR Versus KESHAB PRASAD GUPTA SAHU | MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS | MR.S RAHMAN MR.M AHMED |

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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|-----|------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 4) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 5) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 6) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
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| 13) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR THURSDAY, THE 30TH DAY OF MAY, 2024]

BEFORE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 24]

**[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING
TO KOHIMA BENCH WILL BE CONDUCTED THROUGH
REMOTE VIDEO CONFERENCING AFTER RISING OF DIVISION BENCH - II]**

HEARING

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|---|--|---|------------------|
| 1. W.P.(CrI.)/11/2022 (PART HEARD/FIXED) | SHRI. RICHARD YIMTO,IPS Versus THE STATE OF NAGALAND AND ANR | PRAVIR CHOWDHURY, PFOSEKHO PFOTTE, VIKHONO KISO | P.P, NAGALAND |
| WITH 2. CrI. Pet./5/2021 | SHRI RICHARD YIMTO IPS Versus THE STATE OF NAGALAND | PRAVIR CHOWDHURY, PFOSEKHO PFOTTE, SASHIMONGLA JAMIR, TEMJENCHILA AIER | GOVT ADV NL |
| WITH I.A.(CrI.)/5/2022 in CrI. Pet./5/2021 | SRI. RICHARD YIMTO, IPS Versus THE STATE OF NAGALAND | PRAVIR CHOWDHURY, PFOSEKHO PFOTTE | |
| WITH I.A.(CrI.)/9/2022 in CrI. Pet./5/2021 | SHRI. RICHARD YIMTO,IPS Versus THE STATE OF NAGALAND | PRAVIR CHOWDHURY, PFOSEKHO PFOTTE | GOVT ADV NL |
| WITH 3. CrI. Pet./27/2022 | SRI. RICHARD YIMTO,IPS Versus THE STATE OF NAGALAND | PRAVIR CHOWDHURY PFOSEKHO PFOTTE VIKHONO KISO | GOVT ADV NL |